THE LEADER OF THE **HOUSE** (SHRI M. S. GURUPADASWAMY): *Mp.* Vice-Chairman, Sir, there is a slight change in the order of business of the House for tomorrow and the day after.

There will be a discussion on the economic situation at 6 P. M. tomorrow and, on the 29th, we will have a discussion on Bofors.

SHRI M. M. JACOB (Kerala): You had agreed to have the discussion on Bofors tomorrow. Why have you changed it now?

SHRI M. S. GURUPADASWAMY: Because the Prime Minister will be replying at that time.

श्री दरबारा सिंह (पंजाब) : मि । वाइस चेयरमैन, मुखर्जी साहब ने अपने भाषण में एक बात बहुत इंपोर्टेट कही है जो कि मैं बाद में कहा है और वह यह कही कि परफार्मेंस पर हम देखेंगे, मैं उनकी बात मानना हुं कम्यूनिस्ट पार्टी उसकी कैटेगराइजेशन ऐसी है जिसमें वह जरूर इस बात का ध्यान रखेंगे कि परफामेंस कैसी है और उनके अनुकुल है और ऐसा है जिसमें वह प्रोग्नेसिव व्यूज अपने रखते हैं, श्राया जो उन्होंने कहा है उस पर चलेंगे। मुझे ग्राज बहुत कुछ नहीं कहना है, इसलिए कि वह जो प्रेसीडेंट का एड्रेस था वह सारे का सारा 15 मिनट में पढ़ा गया। मैं प्रेसीडेंट की बहुत इज्जत करता हूं। हमारे बहुत पुराने स्वतंत्रता सेनानी हैं, फाडम फाइटर रहे हैं, उनकी बहुत इज्जत है। लेकिन यह तो वकतव्य जो है जो सरकार ने दिया हुआ है उस पर हो वह बोले हैं भीर 15 मिनट में वह खत्म हो गया। उस पर हमारे लोगों ने एतराज किया है कि पिछली सरवार ने कुछ नहीं किया है इसलिए यह बदली है। बदली है तो म्राज सिगल मैजोरिटी कौन है? इम श्रापोजीयन में बैठे हैं, इसलिए आपकी

परफार्मेस देखने के लिए यह नहीं है कि आप 141 हैं और हम 193 हैं। हमने कुछ ति इमवाजी नहीं की है, वह जो किया है वह अपने किया है। 141 श्रादमी श्रीर दूसरे लोगों को साथ लेकर श्राप बैठे हैं, मैजोरिटी में है, लेकिन अपने आए मैजोरिटी नहीं है। आपने एकोमोडेट किया है कुछ लोगों को इस बात के लिए कि हम ग्रीर श्राप मिल कर काम करेंगे, कंसेंसस लेकर सारे देश को लेंगे। ग्राज यह कहा गया, मुखर्जी साहब ने कहा, ठीक कहा कि हम सारे हिन्द्स्तान के लोगों से इस बात को पर्छेगे ग्रीरकब तक पूछेंगे और कितना वक्त उसके लिए लगेगा? यह बात कोई पता नहीं है कि कितना वक्त लगेगा। मैं यह कहता हं कि क्या यह सच नहीं है कि पिछले सालों में वांग्रेसी राज में एग्रीकल्चर बढ़ती गई है, फैमिन को हिसने बचाया ग्रंग्रेज के वक्त का पता है, लाखों लोग मर गए थे। लेकिन हमने सभी लोगों को बचाया, गाय को बचाया, ब्रादर्मा को बचाया। लोगों पर पैसा खर्च िया है है हर जगह पर बात की तब जाकर यह बात हुई है। कोई बात ऐसी तो नहीं है, पिछली गवनेमेंट की परफार्मेंस ऐसी ती नहीं है कि जिस पर कटाक्ष कर सके ग्रीर यह कहते रहे। इस के साथ-साथ में कहना चाहता हं कि यह कहा गया है कि क्लड्ज ग्राए। उसका भी है इंतजाम किया गया है। कई सरकारों ने अपने सवाल उठाए, पैसा मांगा तो जितना उसको चाहिए था उसको उतना दिया गया। उसको भी देने में सरकार ने कोई हिचिकिचाइट नहीं की। यह सब चीजें अगर में एक-एक आपको बताऊं तो इंडस्ट्री में और जो एग्रोकल्चर में शोध रेट हुआ है ग्राप उसको नजरग्रंदाज नहीं कर सकते, बावजूद इस बात के कि आज सारो चीज जो है वह अपनी कामयाबी को इस बात में तबदील करके कहते हैं कि क्योंकि अ।पने कुछ किया नहीं था। सरकार एक कंटीन्युग्रस है, चेंज आती है। आपकी याद नहीं है कि 1977 में चेंज आई और हम एक तरफ हो गए। लेकिन भ्रापको याद नहीं कि एके 1980 में चेंज आई स्रोर वह लोग जिन्होंने कुछ नहीं किया तीन साल सिवाय इंदिरा गांधी के खिलाफ **3. 00** P. M.

मुक्दमे बनाने के बह सारे के सारे साफ हो यए और एक तरफ कर दिए शए।
मुखर्जी साहब ने यह कहा है कि 1984
में यह सिम्पेथो बोट था, लेकिन सिम्पेथी
बोट नहीं था अकेला। वह असेसिनेशन
किसने किया? कीन लोग थे उसके पीछे
महातमा गांधी के असेसिनेशन में? कीन
लोग थे, जिन्होंने इन्दिरा गांधी का असेसिनेशन किया? मैं उसमें नहीं जाना
काहता।

उपाध्यक्ष महोदय, मैं यह कहना चाहता हूं कि यह वे फोर्सेज नहीं है, जिन फोर्सेंज के साथ श्राप बैठ गए हैं। यह फोर्सेज वे हैं, जो कम्युनिलिज्यम में, जो फिरकापरस्ती में पूरी तरह से यकोन रखतो है क्रीर जब भी कर्मा प्यूडिलज्म ट्टता है तो वह हमेशा चोज आतो है फिरकैदारी की। यह बात सबको पता है। आप भी जानते हैं इस बात को। तो मैं यह अर्ज करना चाहता था कि हमने यह जितना, भी काम पीछे किया है, उसको नलिफाई करने के लिए इस एड्रेस में नहीं है, एड्रेस में यह है कि हम क्या करने वाले हैं। आए आपने पोजिटिव बातें कहने के बजाय निगेटिव वातें करनो शुरु की। ग्रगर मैं कहंती मेरे पास पूरी एक किताब है, जिसकी पढ़ना शुक्त करूं तो दो घंटे लग जाएंगे। जो कुछ कांग्रेस ने किया है पिछले पांच साल में, आर्गेनाइडड लेवर के लिए किया है, दूसरे लोगों के लिए किया है, पार्टिस-पेशन लेवर को कैसे की है, इस पर जितना कहें वह कम है। मैं तो एक बात कहता हुं कि नेशनल फील्ड और इंटरनेशनल फील्ड में कोई कम काम नहीं हुआ है।

उपाध्यक्ष महोदय में एक बात ध्रापसे पूछता हूं कि क्या यह माइनोरिटी गर्वामेंट नहीं है? साइनोरिटी गर्वामेंट है। दूसरे लोग बाहर से मदद करते हैं, दूसरे अपने बाजू को सामने कहते रखकर कहते हैं कि हमको इनके साथ चलना है और वे अपनी राय देकर साथ चल रहे हैं वरना यह तो माइनोरिटी गर्वामेंट है ही। कीन इस बात को नहीं मानता। यह खुद भी मानते हैं, वो पी सिह जो ने खुद कहा है—हम माइनोरिटी गर्वामेंट है, हम दूसरे

की मदद ले रहे हैं। यह इनका खुद अपना भाषण भी है। मैं यह कहना चाहता हं कि यह दो पक्ष हैं, इनका श्रापस में कैसे मेल होता है? मझे समझ में नहीं भ्राया। एक पक्ष है बीठ जेठ पीठ जिसके लिए वस्युनिस्ट पार्टी ने कहा-हमारा कोई समझौता नहीं हो सकता उन लोगों के साथ, जो लोग फिरकापरस्त हैं ग्रीर जो यह कहते हैं कि गर्व से कही, हम हिंदू हैं, हमारा छनसे कोई समझौता नहीं है। यह इलैक्शन के दिनों में इन्होंने कहा कि हम उनसे समझौता नहीं करेंगे। लेकिन डायरेक्टली और इनडायरेक्टली वही बात इन्होंने कर लो। मैं बहत सो बातों में कम्यनिस्ट पाटी की उन बातों को मानता हं कई चोजों में मैं उनके साथ हं ग्रीर मैं इससे कोई हैजीटेशन भी नहीं करता, लेकिन में समझना चाहता हूं कि ये दो श्रांपीजिट पार्टी श्रापस में -कैसे मेल खागई? यह बात ऐसी हुई कि जे० डी० के साथ तो हम हो सकते हैं, लेकिन फरकापरस्तों के साथ नहीं हो सकते, लेकिन फरकापरस्त जे० डी० के साथ हा सकता है। तो आप कहां रहे? ग्राप भी वहीं चले गए। यह जो फार्मेशन ग्रौर कांबीनेशन जितना हुग्रा है, वह ऐसा मालम होता है कि एक खिचड़ी बन गई है। जो कभी भी अपने आपको पुरे तौर पर आगे ले जायं, पांच काल के लिए, चले जायं. दस साल के लिए चले जायं उससे फर्क नहीं पड़ता । नेक काम करेंगे ता नेकी रहेगी और हम भी उसके साथ होंगे । लेकिन यह पन्द्रह मिनिर की स्पीच से ग्राप यह निष्कर्ष निकालें कि जो आपकी कही हुई बात हैं, जितनी बातें आपने कही हैं, वह सब पूरी हो जाएंगी तो ग्राप गलतफहमी में हैं, इससे ज्यादा ग्रीर कुछ नहीं।

में यह कहता हूं कि यह बातें कांपिलक्टिंग हैं। यह कहां गया आपका सेकुलरिज्म, नोन-एलाइनमेंट और एण्टी-इम्पीरियलिज्म? यह कम्युनिस्ट पार्टी कहां है, कहां चली गई ? अगर एण्टी-इम्पीरियलिज्म है,तो इनके साथ समझौता कैसा? उन लोगों के साथ समझौता कैसा, जो इम्पीरियलिस्टों से किसी न किसी रास्ते पर मिलकर हिंदुस्तान को बोड़-तोड़ कर

[श्री दरबारा सिंह]

इसको खराब करना चाहते हैं । उनका भी ध्यान ग्रापने रखा कभी? बीठजें ०पीठ ने साफ कहा है—हिंदू राष्ट्र। मैं तो अपने अपको हिंदुस्तानी समझता हूं। मैं न हिंदू हूं, न सिख हूं, मैं तो हिंदुस्तानी हूं। लेकिन बीठजीं ०पीठ वालों ने यह नहीं कहा कि हम हिंदुस्तानी हैं, बाद में कोई हमारी पार्टी हो संकती है। यह हिंदु राष्ट्र नहीं है, यह हिंदुस्तान है।

श्री पशुपति नाथ सुकुल (उत्तर प्रदेश): उपसभाष्यक्ष जो, यहां कोई कैंबिनेट मिनिन्टर नहीं है । ...(व्यवधान)...

SHRI DARBARA SINGH; We do not want a Cabinet Minister here. You are very muh here. Don't worry.

SHRI P. N. SUKUL: It must be noted.

SHRI DARBARA SINGH: There are many people to note it.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Who is the 'Cabinet Minister, Sir?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): The State Minister is there.

SHRI VITHALRAO MADHAVRAO JADHAV: A very important diseussion is going on. At least a Cabinet Minister should be there.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no. That is for them to decide...

SHRI VITHALRAO MADHAVRAO JADHAV: It shows how serious they are about the President's Address.

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANOBHAI KOTADIA): I am here. I am taking notes.

SHRI V. GOPALSAMY: We are listening to his speech. (Interruptions).

श्री दरबारा सिंह: महोदय, मझे कुछ शक मालम देता है कि कहीं कम्युनिस्ट पार्टी ने सेकुलरिज्म को डायल्यूट तो नहीं कर दिया है, इनके साथ रहने के लिए । हमें सैकुलरिज्म को पकड़े रखना है, अगर हम हिंदु:तान की इंटिग्रिटी चाहत है। अगर देश को मजबूत रखना चाहते हो, ग्रगर इसे एक रखना चाहते हो । लेकिन ग्राप ग्राडवाणी जी का बयान पढिए जोकि उन्होंने शिमला में दिया है-यह टूट जाना चाहिए, वह टूट जाना चाहिए । यह सूबा टूट जाना चाहिए, वह सुवा टुट जाना चाहिए । इससे क्या निकलता है ? यह निकलता है कि जैसा के हमारा शक रहा है हिंदुस्तान का तोड़ने के लिए बाहर से और अंदर से ताकत लगी हुई हैं। वे मदद कर रही हैं । इस बयान से साफ जाहिर होता है कि कुछ ऐसी चीज चल रही हैं जिससे कि ग्राहिस्ता-ग्राहिस्ता देश उस तरफ चला जाए कि देश की इंटिग्निटी, उसकी सालि-डेरिटी जो है, वह टूट जाए । इसे तोड़ने के प्लिए लोग लगे हुए हैं। ये लोग हिंदुस्तान के ग्रंदर के भी हैं और बाहर से भी हैं। 🖁 🎉

महोदय, रोमानिया का श्राप उदाहरण ले लीजिए। वहां 70 हजार श्रादमो करल किए गए।...(ज्यवधान)... पनामा में जो कुछ हुआ या हो रहा है, वह एक ही बात है लेकिन यहां बोलने वालों मे से किसी ने भी श्रमरीका को इसके लिए कंडम नहीं किया। यह नहीं कहा कि यह जो कुछ हुआ, गलत बात है। किसी न यह कंडम्नेशन नहीं किया कि यह इम्पीरियलिस्ट फोर्सेज को खत्म करना चाहिए, हम इसे कंडम करते हैं। ऐसा किसी ने भी नहीं कहा।

उपसभाष्यक्ष (श्री जगेश देसाई) : सी० पी० ग्राई० ने कहा है ।

श्री दरबारा सिंह: सी० पी० झाई० के हमारे गृप्ता जी हैं जो कृष्ठ-न-कुछ बोलते हैं। उनके झलावा सभी चुपचाप रहे हैं। यहां कोई "चुप" रहने का दिन तो नहीं है। बोलने का दिन है, खुलकर बोलने का दिन है। क्यों नहीं बोलते कि

रूमानिया में क्या हुआ है ? क्या हम इंटरनेशनली बिल्कुल कट ग्राफ हो गये हैं । दिंदुस्तान बिल्कुल दूर चला गया है। हमें इस बात पर ध्यान देना चाहिए हमारे यहां नान-एलाइनमेंट पर जितना काम किया गया है, इंदिरा गांधी से लेकर अब तक, वह सब चीजें एक किनारे लगाना चाहते हैं । नान-ग्रलाइनमैंट जो है वह तीसरी ताकत बनी है और तीसरी ताकत इस बात के लिए है कि अनिया में सारी जगह पर शांति हो, पीस हो, टैक्वेलिटी हो सके, लोगों की डेवलपमेंट हो सके । जितना रुपया न्युक्लियर ग्रीर दूसरे हथियारों पर खर्च किया जाता है, सारे का सारा बंद हो जाए तो 2 साल में जो लोग ग्राज पुत्रर हैं, गरीब हैं, जिनका म्खर्जी ने हर वक्त नाम लिया है, बे सब के सब 2 साल में अपने पांवों पर ही खड़े नहीं हो सकते बल्कि ग्रमरीका की ताकत जितनी है उसके बराबर के हो सकते हैं। इतना रूपया उस पर खर्च हो रहा है । क्या यह कोई छोटी बात थी जो इन्दिरा राधी ने और जवाहर लाल ने शुरू की ? हमारे राजीव गांधी ने क्या नहीं किया ? सारे म ल्कों में घमकर क्या नहीं किया? क्या अफीका का फण्ड नहीं बनाया क्या लोगों को यह नहीं कहा कि तमाम इकटठे होकर जो लोग दबे हुए हैं, उनके साथ हो? 101 मुल्कों को यहां पर इकट्ठा किया और फिर यु एस ० एस ० आर० के सबसे बड़े मसीहा है आज । ५निया में उसने लोगों को इस बात की तरफ लाया है कि हम संसार भर में अमन कायम करेंगे। उस ग्रमनं को तोड़ने के लिए यह सारी बातें ग्रमरीका कर रहा है, क्या यह बात समझ में नहीं ग्राती ? यह इम्पीरियलिस्ट फोर्सेज कौन सी हैं जो हमे तोडने की कोशिश कर रही हैं? इस तरफ ध्यान देने की जरूरत है धौर खासकर में कम्यनिस्ट पार्टी और दोनों कम्यनिस्ट पार्टियों को कहता हूं कि वे इसकी तरफ खास तौर पर ध्यान दें । यह नहीं कि बहक जाएं, उसकी तरफ चले जाएं जिसकी तरफ जें बी जा रही है। मैं

बह जो लीडर है, बहुत अच्छे हैं। इश्वर

जे बी की बात नहीं करता

JD is not a party. It is a combination

af certain breakdown parties.

लोडर हमारे बैठे हैं, उधर वे लोडर हैं जो कहते थे कि हमें उधर जाना चाहिए, चले गए। कोई बात नहीं, भ्रच्छी बात हुई। चेंज इज ऐ नैसेस्टी, अकिन चेंज हुई है 1977 में भी हुई है, 1980 में भी हुई है, फिर हो जाएगी फिकर न कीजिए। ... (व्यवधान)....

उपसमाध्यक (श्री जगेश देसाई) : श्रीर कितना समय लेंगे श्राप ?

श्री दरबारा सिंह: 5,7 या 10 मिनट ज्यादा से ज्यादा।

उरतमाध्यक्ष (श्री जारेश देताई) : 5,7 मिनट में खत्म कीजिए।

श्री दरवारा सिंह: मैं कह रहा था कि पंजाब के बारे में यहां बहुत कुछ कहा गया। पंजाब के बारे में मैंने कहा कि 17 तारीख को एक मीटिंग हुई जिसका यहां जिक किया गया। हमारे पहले साहब जो बोक थे, हमारी गवर्नमेंट की तरफ से, उन्होंने कहा कि 17 तारीख को हमने कान्सेंसिज ली है। मैं इस बात से इनहराफ करता हूं। कान्सेसिज जब होती है, पहले उस पर डिस्कशन होती है ग्रीर उसके बाद कोई कान्सेंसिज बन जाए तो ठीक बात है, लेकिन एक ड्राफ्ट हमारे सामने दो वजे रात को भेजकर, साढ़े चार बजे भेजकर, साढ़े बारह बंजे हमारे सामने रखकर यह कहा गया कि कही यह ठीक है। हम कैसे कह सकते थे । हम पढ़कर, उस पर पूरे तौर पर एक-एक चीज पर हम लिखकर लेकर गए थे कि इन बातों पर हम डिस्कथन करना चाहते हैं। डिस्कशन करने के बाद श्रगर श्रापका कोई कान्सेंसिज निकलता है, हम उसके लिए तैयार हैं। हम नान-कोग्रापरेटिव नहीं हैं । श्रगर हम नान-कोश्रापरेटिव होते तो ध्म वहां जाते नहीं। हम गए, वहां जाकर नरसिंह राव जी ने हमारी तरफ से केस जो है बेल वरिंडड अल्फाज में पेश किया, लेकिन होम मिनिस्टर यह कहते हैं कि हो गया । यह कोई बात ऐसी तो नहीं है, कबड्डी का खेल तो नहीं है कि हो गया तो हो गया। क्या

[श्री दरवादा सिंह]

मतलब है इपका ? यह बात मैंने सब कही है कि हम चाहते हैं कि कोई हमें बताए यहां कि हम पहली चीज यह रखना चाहते हैं कि आनन्दपूर रेजोल्यूशन इनको मंजूर है ? जें बीं को मंजूर है आनन्दपूर रेजोल्यूशन, जिसमें साफ तौर पर लिखा गया है कि हम ऐसा देश और काल चाहते हैं ... (व्यवधान)

श्री चतुरानन मिश्राः एक बात ग्रगर पूछने की इतासत द ग्राप तो ... (व्यवधान)....

श्री बरबारा सिंह: इनसे पूछिए ग्राप, मेरा वक्त जाया न की जिए।

श्री **चतुरानन मिश्र**ः ग्रगर श्राप कहेंगे तभी न।

श्री दरबारा सिंह : हां, जरूर जी।

श्री चतुरावन मिश्रः यह बात हो सकती है कि कान्सें सिश्र बनाने में आपसे पूरा विचार नहीं लिया गया हो, इस बात को हम समझ सकते हैं लेकिन एक बात बताइए कि जब नए प्रयास हो रहे थे, सारे राष्ट्र से अपील की जा रही थी तो आपकी पार्टी ने उस अपील से क्यों डिस-एसोसिएट किया? यह तो समझ सकते हैं कि सरकार ने गलती की हो, भने गलती की हो लेकिन इस राष्ट्रीय सबस्त पर पूरी राष्ट्रीय भावना से अलग होकर के अपने अपील होने में क्यों नहीं साथ दिया?

श्री बरबारा सिंह : तब आप यहां वैठे थे बा नहीं, मुझे पता नहीं । लेकिन वह ड्राफ्ट था, उसमें कहीं प्रपील नहीं लिखी हुई थी । हमने कहा कि आप ड्राफ्ट लेकर पढ़ लीजिए । वह कहते थे इसको आप ट्राफ्ट लेकर पढ़ लीजिए । वह कहते थे इसको आप ट्राफ्ट के स्थाने हमने कंसल्ट नहीं किया । आपको कंसल्ट किया, दोनों कम्यूनिस्ट पार्टियों को कंसल्ट किया, वीठजें पीठ को कंसल्ट किया गया, दोनों ऐलाइड पार्टी को कंसल्ट किया गया। लेकिन कांग्रेस को कंसल्ट नहीं किया गया। हसको मैं चलेंज

करता हं। इसलिए वहां बात अहं थी तो हमने कहा था कि ये इश्यूज हैं, इनकी डिस्कन कर मीनिए। भानन्दपुर साहब रेजलशन को आप भानते हैं ? उसमें लिखा है कि एक अलाहदा इलाका होना और उसमें अलग कांस्टीट्यशन होगा, यह कहा उन्होंने । यहां पर कोई मंह ते तो जवाब देता नहीं, कैंसे ही क दिया जाता है। क्या कुछ भ्राज पंजाब में नहीं हो रहा है ? पंजाब के ग्रंदर पिछले 20 दिन में कितने मर्डर हुए हैं, कितने पुलिस के करल हुए हैं, कितना पुलिस वालों को डिनोरेलाइज किया गया है? वदांलूट बाकार गरम किया गया है। एक एक आदमी को बहां से उठाकर ले जाते हैं ग्रीर उसका करल कर देते हैं या उसकी ऐवज में अपने साश्चियों को छडवानेकी कोशिश करते हैं जैसा कि जेम्म काश्मीर में भी हुआ और दूसरी जगहों पर भी हमा। ग्रादमी को चिटठी मिल रही है कि ग्राप इतना पैसा दो नहीं तो कत्ल कर दिए जाश्रोमे । कल ही अमृतसर में एक शहरी को उठाकर ले गए। किस बात के लिए? उनने पैसा मांगते हैं । उनके साथ धापका जोर हो तो ग्राप क्या जवाब देंगे मुझ पता नहीं। ग्रापक बड़े बड़े लीडर की, बीo पी । सिंह को यहां आकर बोलना चाहिए किwhether they accept the Anandpur Sahib Resolution or not.

कल मान ने भी यह बात कही है कि हम ग्रानंदपुर साहब देशलूशन के भानते हैं, हम खालिस्तान को नहीं मानते।

I say, the Anandpur Sahib Resolutiin is the starting point for Khalistan अगर आप आनंदपूर साहब रेजलूकन को मानते हैं कि उनका सैपरेट इलाका है. सैपरेट झंडा हो और वहां केवल खालसाओं का बोलबाला हो तो बताइए। हिन्दुओं के विल्वाल के लिए वहां क्या कुछ नहीं हो रहा है। वहां पर एम०बी०बी०एस० वे, इंजीनियरिंग कालेक के क्लासेज को कहा जा रहा है कि उठो, यहां से अभने घर भागो। वहां इंजीनियरिंग कालेक में वहां पर ताले लग रहें हैं। कौन वहां पर ताले खोलने के लिए जाएमा? वहां जो

कुछ हो रहा है वह इतना सोरियस है कि जिसके लिए फोरी तौर पर काम करने की जरूरत है। अम्मू काक्मीर ले 15-15 लोग, 18-18 लोग झाकर वहां कलो ग्राम करते हैं...

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : उपसमाध्यक्ष महोदय, मंत्री महोदय यहां अने आफिस की फाइल देख रहे हैं और कोई प्काइंट नोट नहीं कर रहे हैं। यहां पर इतने महस्वपूर्ण मुद्दे उठाए ना रहे हैं भीर सरकार की गैर-जवाबदेही देखिए कि ये दफ्तर की फाइलें देख रहे हैं। ये किस चीज का जवाब देंगे ? . . . (व्याः । न)

SHRIMATI JAYANTHI NATA-RAJAN: No points have been noted. (Interraptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI) • I think, the hon. Minister should note... (Interruptions) This is a discussion on the President's Address and I think, the hon. Minister also should be very serious about it. (Interruptions)

SHRI MANOBHAI KOTADIA: Sir, whatever the hon. Member, Shri Darbara Singh, is saying, I am taking ... (Interruptions)

THE VICE-CHAIRMAN JAGESH DESAI): Only one Minister is there. At least, you should note. This is a very serious matter. (Inte'rruptions)

SHRI DARBARA SINGH: I am notconcerned with the Minister. There are hundred and the people sitting over there. They will report it. Do not worry. (Interruptions)

SH?J V. NARAYANASAMY (Pondicherry): We cannot expect more from this minority **Government.** (Interrup-tions)

श्री दरबारा सिंह : बहुत पेनफुल बात हुई है जो मुफ्ती जी के साथ हुआ है,

किसी की भी लड़की होती, हमारी भी लड़की है इसमें कोई शक नहीं है। लेकिन जो कुछ वहां हुआ। है, एक के छोड़ने का उससे ज्यादा बदले एक बहुत कुछ हुआ है हम को पता है। हम यहां कहना नहीं चाहते। उनसं अब पूछा गया कि बट्टद को कहां से लाये तो कोई जवाब नहीं दिया । यह इलाहा-बाद से लेकर गये। उत्ते दोनीन दिन बात की । उनकी मीडिएटर बनाया उनले यह कहा गया कि आप यह यह काम करें। इस पूछना चाहते है क्यों उनकी लाया गया ? उन्होंने कोई जवाब नहीं दिया। यह उनकी मर्जी है वह जवाब हें या न दें। कुसी से भी यह कहा गया कि यह उनकी मर्जी है वह जवाब दे या न दें। वह च्या रहे यह हम इसको बढ़ाना नहीं चाहुते। लेिन यह बात बताना चाहता हं कि अम्म कश्मीर में जो कुछ हो रहा है उसके लिए वह क्या मदद कर रहे हैं ? यह कहता कि हमने उनको कह दिया ि अपना एडमिनिस्ट्रेशन दुरुस्त करों, एड मिनिस्ट्रेशन उरस्त करने के लिए कहने। क्या यह मदद है ? आपने सब को यह कह दिया कि दुरुस्त करो, दुरुस्त करो, दुरुस्त करो । सबसे पहले बोलने बाले सदस्य ने यह वहा है जितनी अपोजिशन की सरकारें हैं उनको वानिंग दी है कि अगर वह हमारे काम करने के म्तल्लिक काम नहीं करेंगी तो हम जनको देख लेंगे। क्या देखेंगे? तोड़ेंगे,? तोड़ दीजिए हम तैयार उँ इसके लिए। हम इलेक्शन से डरते हैं क्या ? हम इलेक्शन से नहीं डरते। हमने इलेक्शन कराया । श्राप इलेक्सन से डरते हैं। कभी एक सुबे में कराते हैं -कभी दूसरे सूबे में कराते हैं। श्राप तोड़ना चाहते हैं तो वोड़िए लेकिन हमें धमकी न दीजिए क्योंकि इन धमिायों से बाहर निकले हुए हैं हम। हमने ग्रंबीजों की मार-पीट खाई है। हमने बहां से बहत कुछ सीखा है। हम अब भी भार-पीट खा सवाते हैं। ग्राप इसके मुकाबले में कुछ भी नहीं हैं। इसलिए अप यह बात मत कहिए । पंजाब के बारे में मैं कहना चाहता हूं कि आप घ्यान दीविए र रेक । इंड इंड इंड इंड भी ईश दत्त मादव (उत्तर प्रदेश): आप हम को धमकी दे रहे हैं।

श्री दरबारा छिष्ठ : ग्रापने जो हम को . धमकी दी है उसका जिक्र कर रहे हैं। इसको कैथोलिक चर्च बले कंडम करें दूसरे लोग कंडम करें लेकिन यहां कोई नहीं कहता कि पनामा में क्या हुआ है, फुलां जगह में क्या हुआ है । हमने इन्टरनेशनल तीर पर जो .काम किया है, हमारे एक्स प्राइम मिनिस्टर ते जो काम किया है, राजीव गांधी जी ने जो कुछ किया है, कांग्रेस ने जो कुछ किया है आपको भूलना नहीं चाहिए। आप यह सब भूल गए हैं। हमारे कम्यु-निस्ट भाई भी पहले उसकी प्रशंसा किया करते थे लेकिन ग्राज इस बात के लिए चुप हैं, गुम हैं। क्यों ? बोलिए जहां ग्राप को ठीक लगता है वहां मदद कीजिए और जहां अगपकी पालिसी के खिलाफ काम होता है उसके खिलाफ बोलिए। ग्रापका मुंह वहां क्यों नहीं खुलता? (व्यवधान)।

श्री चतुरानन मिश्रः जुमां-जुमां ग्राठ रोज हुए हैं। (व्यवधान)

श्री दरवारा सिंह: मैं खत्म कर रहा हं। इस एड्रैंस में उन लोगों का नाम नहीं है जिन्होंने देश के लिए अपनी जान दी। महात्मा गांधी का नाम नहीं है, जवाहरलाल जी का नाम नहीं है, इन्दिरा गांधी का नाम नहीं है, ग्रीर लोगों का नाम नहीं है। जिन लोगों ने इस देश की ब्राजादी के लिए काम किया है, मुक्क को झाजाद कराया है, मुल्क को ताकत दी है, मुल्क का डेवलपर्मेंट किया ो, कंस्टीट्यूमन दिया है उनका माम ाहीं है । वहीं कंस्टीट्यूशन दिया है जिसके कारण आप आज उत्रर बैठे हैं और म इबर बैठे हैं। उस कंस्टीट्यूशन को ानाने वालों ने इस बात का ख्याल रबा था। बहुत सी बातें हैं कंस्टीट्यूशन

में । कंस्टीट्यशन में वोट का अधिकार देने की उम्र 21 साल से घटा कर 18 की है । युवकों को ज्यादा हक्क दिये हें और कई श्रच्छी चीजें की हैं। हमने जवाहर योजना शुरू की थी श्रापन उस योजना का नखील उड़ाया। श्राप जना र लाल का नाम नहीं लेना चा ते। जो श्राप भ्राज यहां बैठे हुए हैं उन्हीं के कारण श्राप बैठे हैं। (व्यवधान) मैं श्रापकी बात नहीं करता । मैं उन नोगों की बात करता हूं जिन लोगों ने जवाहर लाल जी के नीचे काम सीखा है। जिन लोगों ने महात्मा गांधी के नीचे काम सीखा है । उनका श्रापने जिन्न तक नहीं किया। ये मुफ्तो और वीक पीक सिंह या श्ररूण नेहरू कहां से श्राये हैं।, इनको किसने सिखलाया है ? ये कांग्रेस से गये हैं, इनको ट्रेनिंग हमने दी है। जो लोग श्राज नहीं हैं, जो सब से बड़े लोग थे, जिन्होंने हमें श्राजादी दिलाई, महात्मा गांधी, श्री जवाहरलाल नेहरू ग्रीर श्रीमती इंदिरा गांधी, इनका श्राप लोग नाम तक नहीं लेते हैं, उनका नाम लेने में आपको शर्म श्राती है। जिन लोगों ने मुल्क को ग्राजाद करवाया, चमक दी, डेवलपमेंट किया, श्रागे बढाया, उनका नाम लेने में श्रापको शर्म ग्राती है। श्राप कुछ बोलते नहीं, कुछ कहते नहीं, श्रापका मृह सिला हुआ है, आपका दिमाग बंद किया हुया है । श्रापने इस 15 मिनट के भाषण में कुछ नहीं कहा । लेकिन हम कहना चाहते हैं कि हम बोलेंगे, जब ग्रापका बजट ग्राएगा, उस वक्त सब कुछ कहेंगे कि द्धापने क्या किया है। द्राभी तक मैंने विःसी फर्द के खिलाफ नहीं कहा, किसी पार्टी के खिलाफ नहीं कहा, लेकिन में कहना चाहता हूं कि आपने जो यह इधर से या उधर से इकट्ठा किया हुन्ना है, उसके बारे में सोचिए। इस मुल्क में प्राइम मिनिस्टर जवाहरलाल नेहरू के नीचे श्रापने काम किया है। श्रीमती इंदिरा गांधी ने क्या दिया ? क्या उन्होंने बैंकों का नेशनलाइजेशन नहीं किया ? क्या प्रिवीपर्स को उन्होंने खत्म नहीं किया । ये सारी बातें कही जा सकती हैं, लैंण्ड लेजिस प्रन के बारे में कहीं जा सकती हैं, सेकिन बक्त नहीं है।

इसलिए में खींच कर बातें कर रहा है। श्राखिर में यही बात कहना चाहत। हूं कि हाउस में हम बहुत ही बेलेन्स 12 बात करेंगे, अपनी बात मजबूती स कहेंगे । हल्लडबाजी से कोई बात नहीं कहेंगे जिस तरह से ग्राप जब इधर थे करते रहे हैं। हम अपने पाइंट्स को लोजिकली और रेशनेल तरीके स कहेंगे, न कि गाली-गलोज देकर क्हेंगे। यहां जो वेल बना हुआ है, अगर यह असली वेल होता तो आप उसमें गिर जाते, लेकिन श्राप वेल में जाकर फिर यहां खड़े हो जाते थे। कौन-सी गाली श्रापने हमें नहीं दी, कौन-सा कागज हमारे मुंह पर नहीं फेंका, स्पीकर ग्रीर चेयर-मैन और वाईस-चेयरमैन पर नहीं फैंका। ये बातें करने का अब कोई फायदा नहीं है। हम लोजिकली अपनी बात कहेंगे ग्रीर लोजिकली जवाब देंगे, श्रापकी तरह हल्लडबाजी नहीं करेंगे । इन झल्फाज के साथ में क्रापका शकिया अदा करता हं।

SHRI V. GOPALSAMY; Mr. Vice-Chairman, Sir... Kindly see this. You should deduct the time consumed by these interruptions.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I will mark the time taken by you only... Please don't disturb him.

SHR1 V. GOPALSAMY: The year 1989 will go down in the history of India as recording a remarkable change in the Delhi Darbar... You please listen to me. You will not understand these things... A topsyturvy change was brought about in the earlier part of the century in Soviet Russia by the Great Otober Revolution. The middle of the century witnessed the fall of Nazism and Foecism and the end of colonialism and imperialism and emergence of indeppendent countries, including the Great. India. It is a paradox that the end of the 20th century is again witnessing a sea-change in Eastern Europe. Hats off to Mikhail Gorbachov

who opened the floodgates of change. Of course, there was a change in 1977 in India. The previous speaker, Mr. Darbara Singh, made a reference to that. But, Mr. Vice-Chairman, there is a great difference between 1977 and 1989. For the first time in the history of India, regional parties like the DMK, Telgu Desam and Assam Gana Parishad, along with the national party, Janata Dal, have now come forward to hold the reins of the Government. It would be very relevant on my part if I quote Pandit Jawaharal Nehru here. In the Constituent Assembly, on 22nd January 1947, when the historic resolution was moved by Pandit Jawaharlal Nehru, he said:

"Wherein said the territories whether with their present boundaries or with such others as may be determined by the Constituent Assembly and thereafter according to the law of the Constitution, shall possess and retain the status of autonomous units, together with residuary powers, and exercise all powers and functions of Government and administration, save and except such powers and functions as are vested in or assigned to the Union, or as are inherent Or implied in the Union or resulting therefrom; '

He declared so. Here, in the President's Address, it is stated:

"The Government proposes to adopt an alternative model of governance End development based on federalism and decentralisation. The Government will take steps to establish an Inter-State Council and' to accord constitutional status to the Planning Commission."

Mr. Vice-Chairman, Sir, my heart is filled with joy and jubilation because Dr. Anna, the founder of the DMK the mentor of my leader, Dr. Kalaignar, and who contributed' to Home Rule said- in his last ess. ay, before he died, entitled "Hail the

[Shri V. Gopalsamy]

Dawn" wrote something and it would be very proper on my part to . quote it now;

"Dear Brother,

... Nor am I happy of being the Chief Minister of our State under a Constitution which on paper is federal but in actual practice tends to get more and more centralised.... True, a sense of determination at the appropriate stage is all important. But this should be preceded by educating the public on federalism itself."

So, this is the appropriate moment

In the year 1974, when the DMK was ruling, we constituted a Committee, the Rajamannar Committee on Centre-State Relations, and the recommendation made by the Rajamannar Committee was adopted in a resolution by the Tamil Nadu Assembly. The suggestion was also accepted. I quote the suggestion which wag adopted in the resolution which was moved by Dr. Kalaignar:

"The Inter-State Council should be constituted consisting of all the Chief Ministers or their nominees, with equal representation for all the States, and the Prime Minister as its Chairman. No other Union Minister should be a Member of the Council.

In respect of any action to be taken in any matter relating to defence, foreign affairs, inter-State communication and currency in so far as it affects the Centre-State relations or a State or States, the Inter-State Council should be consulted.

Similarly, the Inter-State Council should have the opportunity to discuss all economic, fiscal, monetary and financial measures undertaken *by the Federal Government.

The inter-State Council envisaged by Article 263 of the Constitution will be ineffective and will not serve any purpose.

The recommendation of the Inter-State Council Should ordinarily be binding on the Centre and the States. If, for any reason any such recommendation is rejected, the recommendation together with the reaso-ns for its rejection should be laid before the Parliament and the State Legislatures.

This is for loud thinking.

Sir, what he said after moving the resolution is very relevant and it is proper on my part to quote that:

"It is my earnest appeal to the Central Government that they should realise that implementation of these great changes in the Indian Constitution will form the basis for strengthening our country and increasing its prosperity and that it will contribute to develop the languages of the States, to preserve ano" protect the different cultures, to foster good relations among the States, to promote healthy relationship between the States and the Centre and to improve the economic conditions of our country T seek your kind cooperation in this great endeavour. Moved by an ard»nt desire that the fruits of our freedom should be enjoyed fully by the neople and keeping their welfare at heart, we on behalf of the Government of Tamil Nadu. have kindled this luminous lamp at the Centre of the stage of Indian politics. I beseech the statesman of India to help us to keep this flame alive and assist in preserving its glow. "

Sir. had Anna been alive today he would have been happy his heart would have filled with joy and jubilation.

Of course, in the year 1984 also in the State of Tamil Nadu, Congres*

was victorious. Many Members were elected rapresenting the Congress (I) Party from the State of Tamil Nadu. In this election many Members have come, yes, I agree. But, Sir, for five years since the end of 1984 till the end of November this year there was no representation from Tamil Nadu in the Cabinet, in the Government headed by hon. Mr. Rajiv Gandhi. That is why when Mr. Valiullah made a remark about the Minister of State, I want to know from him why, while able and efficient persons were elected from Tamil Nadu, the whole State of Tamil Nadu was not given representation in the Cabinet headed by Mr Rajiv Gandhi.

But now magnanimously, generously, because we are a constituent part of the National Front, the South has been represented, not only Tamil Nadu. Of course, in the elections many of our members have lost.

SHRI K. V. THANGKABALU (Tamil Nadu): All of you.

SHRI V. GOPALSAMY: Please listen There were able men and women in your party, but there was no representation from Tamil Nadu in the Cabinet for five years. What a shame!

SHRI S. K. T. RAMACHANDRAN (Tamil Nadu). There were three members in the Council of Ministers.

SHR]) V. GOPALSAMY: There was no member in the Cabinet. Would you contradict this? (Interruptions)

THE VICE-CHAIRMAN (SHRI JAG-ESH DESAI): I think your facts are not correct. (Mr. Chidambaram was a Minister of State, but he was a Union Minister. Please don't say like that.

SHRI V- GOPALSAMY: There was no Cabinet Minister.

SHRI S. K. T. RAMACHANDRAN: He should realise the reality-

(Interruptions) He should not speak such things.

SHRI V. GOPALSAMY: Sir, you are very time-conscious

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Let him speak. Why do you worry?

SHRi V. GOPALSAMY: The disciple of Anna, the leader of the **D. M. K.** Group, Mr. Murasoli Maran, who contributed a thought-provoking analysis about State autonomy, has been given a berth in the Cabinet. We are happy. So, the point is, even though Tamil Nadu Members were there in the Congress, they were taken for a ride. But things are not like this now. For the first time in the history of India, regional parties have been given responsibility.

THE LEADER OF THE OPPOSITION (SHRI P. SHIV SHANKER): Mr. Gopalsamy, you should also refer to the President appointed in the last five years.

, SHRI V. GOPALSAMY: But you don't want to contradiet the point I made about the Cabinet. I am happy.

SHRI P. SHIV SHANKER: You are speaking as a Tamilian. Very sorry to say this.

SHRI V. GOPALSAMY: Mr. Thangkabalu has said that we hava lost. Of course. But have you got the guts to stand on your own legs? You want to sit on the shoulders of the Anna D. M. K. (Interruptions). Are you ready to accept the challenge? Would you contest the elections on your own without the help of the Anna DM. K., PALANI in Tamil Nadu? You candidates forfeited their deposit money in the Assembly elections, when you had contested on your own without the support of the Anna D. M. K.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Please sit down. These are very minor matters. Please don't provoke.

SHRI V. GOPALSAMY; I did not provoke.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); It is the prerogative of the Prime Minister whom he should make Ministers. Please leave this to him.

SHRI V. GOPALSAMY: Sir, you should deduct at least five minutas. How can we carry on when they are interrupting? (Interruptions)

SHRI M. M. JACOB; Sir, Mr. Gopalsamy was already drawing attention of the House that two more vacancies from Tamil Nadu are there. (. Interruptians)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Please sit down. We had enough of this now.

SHRI V. GOPALSAMY: We are not mad after any post and we are not mad after any power like you. (Interruptions).

, THE VICE-CHAIRMAN (Shri Jagesh Desai): Please sit down. These are ali minor matters. (Interruptions)

SHRI V. GOPALSAMY: You could not contest on your own in Tamil Nadu. You contested with the help of-AIADMK. Are you ready to take up the challenge?

THE VICE-CHAIRMAN "(SHRI JA-GESH DESAI): How can we run a House like this?

'SHRI V. GOPALSAMY: Mr. Darbara Singh was telling that Mr. V. P. Singh and others were from the Congress (I). It was a good point he made. I recall the debate on the Finance Bill in the year 1987 when Mr. V. P. Singh was being attacked by the

members of the Congress Party afte he resigned his membership of thi Cabinet. These members tried to hit miliate him. At that time Mr. L K. Advani rose and said that Mr. V P. Singh had taken, a Bheeshma Pratignya. Subsequently when I had mj turn to speak on the Finance WB, 3 narrated that (Mr. Vishwanath Pra tap Singh had taken the vow. Pratignya of Vidu'ra. When Vidura was in suited and humiliated by Duryod hana, he said, "This unconquerable bow gifted by Parma Siva will not be utilised in the battlefield for you. So I do break this bow. " And he broke the bow and left. Likewise I say integrity and honesty of Mr. V. P. Singr is the bow of Vidura. Now, you have lost Vidura; So, the fate of Duryodhana you are going to face in the next elections. " I said on the floor of this House at that time. That has hap pened. So, you lost Vidura. (Interruptions).

SHRI P. SHIV SHANKER: Just a moment. Mr. Gopalsamy is speaking very enthusiastically about everything except the President's Address.

SHRI V. GOPALSAMY: When the Prime Minister visited Amritsar, he was given a tumultuous and emotional welcome, I quote The *Hindu* dated 8th December:

"The whole of holy city of Amritsar came to a stand-still this morning on December 7 to accord a tumultuous welcome to the Prime Minister, Mr. V. P. Singh, whose visit marks a new chapter in the recent history of Punjab. The spontaneous response of the people to the first visit of Mr. V. P. Singh shortly after assuming office to the holiest of holy Sikh shrines, the Golden Temple, prompted a senior officer to comment that Amritsar belongs to Mr. V. P. Singh. "

He provided a healing touch to the deep wounds of the Sikhs. But when they were butchered in the year 1984 in thousands, massacre took place. Nobody was there to give them a healing touch. On the other hand they tried to add insult to injury justifying the carnage telling that when a big tree falls the earth is bound to shake. That was the reaction from the then Government. After five years i. e. since 1984, till the end of November 1984.. The Prime Minister's house was, more or less, a prisoner's house. He could not come out openly. He had bullet-proof cars, bullet-proof dais, bullet-proof a'rangements everywhere. Now, after five years, our Prime Minister is coming out openly mingling with the masses without bullet-proof arrangements. For five years he was a prisoner of circumstances. The Prime Minister's house was a' prisoner's house. Now, it has become a free home.

Sir, I would like to pay my tributes to Madam Indira Gandhi for pursuing a policy of very balanced approach towards the problem of Sri Lanka. But what went wrong? Where it went wrong? When it went wrong? Ry whom? These are the questions agitating our mind. Mr. Rajiv Gandhi, the then Prime Minister created his own quagmire on Sri Lankan policy. Sir, I would like to beg of my friends here to lend me their ears. Something went wrong. When? When Mr. Prabhakanan was brought here treacherously and confined in —

■, commufticado in the Ashoka Hotel, you rushed to Colombo to sign an accord to satiate the aspirations of Mr. Jayewardene. Then, you tried to thrust that accord on LTTE. Of cou'rse, they agreed to a certain extent. But We should not for get unpardonable blunders committed by the Government due to persuasion of certain people Twelve LTTE com, mandoes had to commit suicide due to the betrayal of India on the 5th October. 1987 which is the main resson for confrontation between the LTTE and IPKF. Sir. many times Mr. Prabhakaran tried to h?ve a dialogue with this Government. I have

got copies of the letters with dates. On the 10th October 1987 itself he wrote a letter to the Prime Minister. On the 14th October...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Gopalsamy, you' have already taken 19 minutes. Your party's time is 21 minutes. Three minutes I am allowing in lieu of interruptions. So within five minutes you complete your speech; Otherwise what will happen is, it will go on.

SHRI V. GOPALSAMY: For more than five minutes they have interrupted me.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): I am giving three minutes in lieu of interruptions.

SHRI V. GOPALSAMY: All right, it happens like this. I would request my hon. friends at least now not to interrupt because time for interruptions will not be compensated. This is a genuine request... (Intemip* tions)... I cannot give you understanding.

On the 10th October, 1987, 14th October, 1987, again on the 25th October, 1987, 9th November, 1987, 12th January, 1988, 9th March, 1988, communications were sent by Mr. Prabhakaran to the Prime Minister for unconditional talks and for demanding cease-fire. Sir, a cease-fire 'was declared but Kittu and 156 LTTE people were confined in Madras and Madurai prisons. Though they were brought here) in a helicopter for madical treatment, they were confined in the jails and a cease-fire was declared. Then Kittu gave an ultimatum to start fast unto death. Thay were air-lifted to Sri Lanka. Still they are in the IPKF prisoners' camps, detention camps. This went wrong. You send an emissary in our Indian military helicopter, Mr. Johnny, an able LTTE comman-Atfer mettiry? Prabhakaran when he was returning back he was shot dead by IPKF. When I asked

[Shri V. Gopalsamy] Mr. K C. Pant, he said: "By mistake he wae shot dead." So when you closed the doors, Premadasa asked for negotiations. They were forced to open a dialogue with Sri Lanka Government. So you are responsible for closing the door. These are the blunders we have committed.

Sir, on August 2, this year messacre took place in Velvtetliturai. The London Times described it as My Lai massacre also the Indian Press. 63 Tamil people were butchered by IPKF Sir. wherever this butchering takes place, we have to condemn it. Therefore, what went wrong because of the short-sighted policy of the then Government of Mr. Rajiv Gandhi? Sir, on 8th December, hundreds of youths who had been abducted and taken by Tamil National Army were released to their parents before the Bishop before the church, hundreds of youth by the LTTE¹. Now, the areas which Have been taken by the LTTE, in these areas, the people are very happy. You have created your own quisling Government and you armed the Tamil National Army because the previous Government, through the IPKF, supplied plane-loads of weapemes. Plane-loads of weapons were taken from here. They were equipped. The arms were given. You have created bloodshed. It is high time to •withdraw the IPKF. At the same time, this Tamil National Army which was created purposely to create turnoil and bloodshed in that area—this is my assertion... (Interruptions)... They havegot many speakers. (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): You please do not take his time. Please sit down.

SHRI V. GOPALSAMY: Sir, All India Radio is being used for tha past two years... (Interruptions)...

SHRI V. NARAYANASAMY: What is your policy about Sri Lanka?

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is not the Minister.

SHRI V. GOPALSAMY: All India Radio has been making a systematic disinformation campaign. (Interruption)... through "ANBUVAZHI" and VETRIMALAI Programmes.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); He cannot speak on behalf of the Government. Please sit down. I will not allow. He is not a Ministe'r. Order please. Please sit-down. No, I will not allow.

SHRi V. GOPALSAMY: Therefore, Sir, the tallest leader of the Tamil masses, Dr. Kalaignar, the Chief Minister of Tamil Nadu, has been entrusted the job to protect Tamils. He is the man to protect the welfare of the Tamils. The propaganda or disinformation campaign being carried on by All India Radio should be immediately stopped. It is my request. Before I conclude, Sir, I would like to say one thing...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Only one sentence.

SHRI V. GOPALSAMY: Sir, we are withdrawing the Postal Bill, thanks to the President for not giving the assent for the same. At the same time, the pernicious section 26 of the Postal Act, and section 5 of, the Telegraph Act should be scrapped.

Sir, with these, I commend this motion, moved by Shri Yashwant, Sinha and support it wholeheartedly.

SHRI S. B. CHAVAN: Mr. Vice-Chairman, I will be very brief and will confine myself to very few points which according to me deserve the attention of the hon. Members of this House on both sides. Sir, I can well understand and appreciate that the National Front Government did not have the time while preparing the President's Address and that is why,

I very well understand that the Ministries, 1 am sure, did not have the time to examine whatever political pronouncements are being made in the President's Address and if the claim of the Government is that all the pronouncements which have been made, have been thoroughly examined by all the Ministries concerned, then I will be able to put before this hon. House that the financial implications will have to be properly understood before they claim that this is a kind of mandate which they would like to implement. I am not going to blame you because of the fact that you did not have the time. But kindly show the courage to say that this was the kind of political document that they prepared it. Very well. I can well understand your difficulty. It is very difficult to expect that within 15 days or 20 days the whole thing will be thoroughly examined by the Minister concerned and that he will come prepared with all the implications, financial implications specially. If they have been thoroughly examined, certainly, I would like to be enlightened on this subject.

Sir, I would like to put forth one or two more points on this issue. I can well understand their claiming that the people have given a clear verdict in favour of a change. Certainly nobody can quarrel on this issue. But in paragraph 4, when it is said, "My Government pledges itself to fulfil the mandate given to it by the people", is it a statement of fact? I do not think that the Government can possibly claim that they got the mandate from the people. The mandate is for a change. But if this mandate is not properly understood, then, of course, it has its own implications. Without the support of the two parties which claim to support this Government, I do not think that the Government can say 'We are a majority and we have a mandate about this'. Unfortunately or fortunately, the two parties who are supporting this Government have contradictory positions and they have

not hidden the same, I am very happy that it is an open Government which is now functioning. Everybody say, it very clearly and it is a very happy situation that instead of hiding anything, they openly come out saying, 'We do not agree with this', I was myself surprised when has. Member Shri Samar Mukherjee, wha is a very senior Member of this House, came forth and said that the right to work had been conceded is the manifesto and the whole thing had been diluted in the President'* speech. I would like to tell him about what I had an opportunity tO witness. I witnessed the Attorney-General giving his interpretation. I have not been able to understand who he is to give the interpretation of the Government's policy. He says that though the Government has con-. ceded this right, every effort will be made to see that the right to work l_a being granted to all those who do not have any means of livelihood. Ultimately the whole thing will depend upon the availability of resources. This is what the Attorney-General has said. 1 d₀ not know whether the Attorney-General has the right to say this. It is, of course, beyond my capacity to understand that. But certainly it is a matter which the Government should take note of. We would like to be enlightened on this as to whether the Government's intention is that this right to work is subject to the condition of the availability of resources. That is why I began by saying that nobody has studied the implication. ?. If the implications had been properly understood, then, of course, everbody is very clear in his conscience that what we are saying is a fact. It is 8 statement of fact and there is no politics involved in this. Certainly everbody in this House will be very happy if the right to work is granted as a fundamental right without any kind of adjectives or some kind of qualifications which are being added thereafter. Sir, the beginning has been rather unfortunate. As mv hon. friend Shri N. K. P. Salve has

said, we wish them well. We wish that they should complete their full term. Certainly we are not interested in toppling them. But, at the same time, how do you make a beginning of your Government? 4 PM. It was big drafa which we

witnessed, that Hon. Mr. Devi Lal' was declared as the elected Prime Minister. I saw myitem which was self that news circulated and after about half hour oi" so that story was killed and he showed the magnanimity, he showed the generosity, of proposing name of V. P. Singh. It is a very rustic common sense, I must say, that in order to demonstrate to Ihe people tthat it is no more V. P. Singh who . is "running the Government, it is Devi Lal who has shown the generosity. H my interpretation is wrong, if the ihforhiation that I got is wrong, any • of the honourable Members, especially the mover who happens to be now here, should be able to tell me what the facts are. If it is an internal we are not interested in what happen in the party. But this was the story which was circulated. There is another very important thing which also had to be killed. I do not know what the facts are. Another story which was circulated and which had to be killed was Mr. Devi Lal was sworn in as a Deputy Prime. Minister in spite of the fact that the President was persistently saying that he was to be administered oath only as a Minister. But Mr. Devi Lal went on saying. 'No, no ... ' He used some. Hindi words which meant Deputy Prime Minister. There was no such post and that is why when the story was circulated by a news agency it was killed thereafter. So those are the two things, rather. inauspicious I should say. The whole thing began with this kind Of a drama which, in fact, is not a very augury...

AN HON. MEMBER: Why? Are you a Minister?

PROF. C. LAKSHMANNA: Is if written anywhere that only Ministers have to speak and that nobody else *oh* the Treasury Benches can speak? I am trying to understand the Constitutional position which has been raised by Mr. S. B. Chavan. It is very clear from the Constitution that it is the Prime Minister and the Council of Ministers. But there had been occasions when Ministers were sworn in as Minister of Agriculture, Minister of Home Affairs, Minister of External Affairs, and so on. Is it not a fact?

AN HON. MEMBER: No, no, not as Deputy Prime Minister. They are sworn in only ag Ministers.

SHRi S. B. CHAVAN: I was under the impression that nay friend was trying to correct me on facts. I don't think that he is borne out by facts. The facts are totally different from what the honourable Member saying. What I am saying is that we are interested in seeing a stable Government here. But how can it be a stable Government unless the Prime Minister has, the capacity to say I am in full charge of every-Can he possibly stand up thing? here and say I can definitely implement the programmes which been announced in the Presidents Address? That brings me to another point. Mr. Sinha, you should. be able to explain to me, clarify what the facts are. If it is an internal matter, I am not concerned with that. But it concerns the nation. I was given to understand that there is a clear understanding between the different parties that you will not try to implement a programme on which there is no unanimity, that only the minimum programme on which there has been agreement, that is only programme which is fo go ahead This is what we have heard. Tf that be a fact, certainly we are entitled to know what are the points

which there has been an agreement and what are the points on which there has been no agreement. It is not your personal property or the poreptry of the party to which you belong. Certainly, the nation is entitled to know as to what the programmes are and whether these programmes represent what has been agreed to If that be so, than Mr. Samar Mukherjee would not spoken the way he has spoken here today. That clearly shows that the President's Address is not according to what has been agreed to between the different constituents of this National Government, if I may say so. They do not say that they are their constituents, but thay are their supporters. Am I right?

SHRI V. GOPALSAMY: You are right.

SHRI S. B. CHAVAN: They are all not contituents, but supporters.

SHRI SAMAR MUKHERJEE: I have made it very clear that from outside we are supporting,

SHR1 S. B. CHAVAN: I don't doubt your intention to support them. I am merely saying that the fundamental right, the right to work, as it was agreed to, has not been put in the President's Address. That J's my limited point.

SHRi SAMAR MUKHERJEE; I told you that this demand has been our longstanding demand also.

SHRI S. B. CHAVAN: I do not disagree with you. I only support your point.

SHRI SAMAR MUKHERJEE: There is no question of agreement because our demand is accepted by them and that is why *T* am supporting them.

SHRT S. B. CHAVAN: Mr. Samar Mukherjee, if you now v/ould like to change the stand sides, certainly. I have no objection to it because you

| have got every right to change. But j what you have stated in your speech is that what was contained in. the j manifesto has been di. uted in the j President's Address and that ia my j point.

SHRi SAMAR MUKHERJEE; Yes.

SHRI S. B. CHAVAN: This is what you have stated and now you say, "No, no. The whole thing has been incorporated.".

SHRI SAMAR MUKHERJEE: But it is there in their manifesto.

SHRI DIPEN GHOSH: He has also pointed out the difference between the statement and the Address... (Intrruptions)... He has also pointed out the difference between your statement and your action.

SHRI S. B. CHAVAN; Let there be no confusion at all. This is one part of the story and there is another part of the story.

The other part of the story, to which Mr. Mukherjee himseif has referred, is that on the 26th or 27th January, they are going to have the construction started and that the Dharam Sansad, as they call it, is going to meet on the 27th. And, Sir one of the BJP members— I have got the copy of the 'Times of India* with me and this has been referred to therein—has said that if any agitation is being started on this Babri Masjid-Ram Janambhomi Issue, then the BJP is going to join this kind of an agitation against the Government. These are the two sides of the coin and they are the supporters of this Government! Certainly, you have every right to refute what we are saying. But these are the statements which I have read and these are the parties which are supporting you. On the one side, guarantee is given that the minorities will live without fear. About the minorities, what do they say? The Address says:

[Shri S. V. Chavan]

"A secular India is the very basis of our emotional unity and national integrity."

This is one statement, and there is another statement also;

"The Government will spare no efforts to guarantee that the minorities live without fear and as equal partners in ths country's progress."

So, these are the two very big statements and, in fact, this is going to be the fundamental issue on which their constituents or suporters, the different supporters of this Government will have to agree. Whether you agree or not is your matter. But the statement as it stands today clearly says that the BJP has taken quite a different kind of stand though on the floor of the House they are stating a completely different thing. If J am wrong, certainly I would be very happy if the BJP Member authoritatively comes forward and says that what is said in the Press is not a statement of fact and that they are not going to do it.

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): Mr. Chavan, may I just make an interruption? I have been listening to you and you tried to be very very honourable In your speech. But I think you are trying to be very happy with some of the things said about the Opposition parties. But may I tell you that you, approach is very machiavellian:

SIIRI S. B. CHAVAN: At least I don't think that this is becoming of the position of the Leader of the House. That much only I can say-You have still to get acclimatized to that kind of condition. I see that you are still considering that you are sitting on this side now. You have gone to the other side now. You have to be more responsible. That is

why I am still saying that if any of the statements I have made is incorrect you are welcome to contradict me. And I thought that you are going to contradiet me. But vou don't have that kind or information. You don't have that courage to say: what you are saying is wrong. In fact, these are statements of facts. Both the parties are openingly saying this. And they are your supporters. I can inderstand your difficulty. I can well appreciate that under these circumstances you have to function. You make ali kinds of tall promises which are contained in the President's Address.

Sir, yesterday we could see Mr. Samar Mukherjee dissociated himseif and also other members of th© CPM and CPI making their position absolutely clear on the Panama issue. I can well understand this. This is consistent with he policy which they have been following so far. And I hope they are going to continue with the same kind of policy hereafter also. And in the name of Perestroika, I don't think this kind oi... (Interruptions). 'Perestroika' is the very thing that Mr. Gorbachev is trying to get in the Soviet Union. But I don't think that it would be a correct version of 'Perestoroika' as he says.

Another point which I wanted to emphasize is that the right to information is another thing which they have stated emphatically. I was amused yesterday when the Home Minister was making a speech. And ultimately he had no weapon left except to say: No, I cannot give this information. This is how the whole thing, right to information, begins with the statement of the Home Minister saying: I cannot give you this information. This is how they have begun. Sir I do not have any quarrel about it. Certainly in all these things which have been stated in the President's Address there are a large number of contradictions, and I don't think that I should dwell upon them.

One more thing fe the statement which was made in Calcutta b_v one of the very senior members of the BJP giving expression to his views that if a BJP member had been the Minister in charge how he would 'have behaved in the case of Dr. Rubiya's, kidnap. This is the kind of statement I have read. So that clearly shows that there is a difference of opinion on a number of issues. And that is why I said let the House have information as to what are the points on which you have agreed and what are the pointg on which there is no agreement, because it is not your property now; it is the country as a whole which has every right to know as to what you have been doing in this matter.

Sir, about the attitude which the BJP has adopted Or is going to adopt on the 27th of January, 1990, about Ram Shila Pooja and the construction of "Mandir" and its consequences, everyone wants to know, as also what you are going to do about it. Thereafter, the whole thing will be very clear as to what they have in their mind.

Sir, about the economic policy, the Mover of the Resolution was interested in casting aspersions on the erstwhile Government, it was a scorched-earth policy which was followed by the previous Government. This is one statement that he has made. Another statement which he made waS that the coffers are empty. The third thing he said ig that the whole economy i_s i_n shambles. These are the three very serious statements that they have made. I would like to understand one thing. Do you mean to suggest—i don't think that the hon. Member has this kind of a point in view that the Congress Government was itself satisfied that it is going to lose the elections and that is why whatever damage was possible they should try to do to the economy. If that be a fact, certainly I would like to say that let us have the details. No Government for that matter has a

right to follow a kind of scorchedearth policy. This is a phrase which is normally used when while losing a battle they try to destroy everything so that the conqueror should not get anything. Do you consider that you are a conqueror, On this land you have conquered something and there was something which was destroyed 'by the previous Govemment? I am sorry to say this. I think you were an officer previously who has resigned and joined politics, if I understand it correctly. If a senior officer of the Government does not know as to what exactly is the meaning of coffers being empty and coffers being full, I can't, help him. What do you mean by it? Coffers are neither empty nor full. It is a continuous process. There is an incoming income which acrues to the Government and there are expenditures which have to be booked. Ultimately, at the end of the year you know whether it is plus Of minus. Now he wants the country to believe and especially this House to believe that while handing over the coffers were empty, is it a statement of fact. Sir? I can say without any fear of contradiction and with all the emphasis at my command that this is not a correct statement?

SHRI DIPEN GHOSH; How much further amount you have drawn from the Reserve Bank of India through short-term treasury bills before you handed over charge of the Government of India? You were the Finance Minister. You owe an explanation to the House.

SHRi S. R. CHAVAN; i am going to touch all these points. Please have some patience. Mr. Dipen Ghosh, first of all, d_0 you agree with this statement that the coffers are neither empty nor full? So, what you stated about coffers being empty is not correct. You have to agree to that first. The coffers can never be empty and the coffers can never be full. It is a continuous process which goes on. Αt end year you come to know whether you

[Shri S. V. Chavan] have been able to show the surplus or deficit. Tin then, I can show the rate at which all our revenues were increasing. You have a right to find out from the Government whether in our Income-Tax, Excise Duty and aH other things including Customs Duty and other taxes, there is an increase or not. That we have shown.

SHRI DIPEN GHOSH; And the deficit was also increasing. That is also true.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Tomorrow you can make your point. Let him speak whatever he wants to speak.

SHRI SUBRAMANIAN SWAMY: They came looking for a *khazana* to appropriate it and found that it was not there.

SHRI S. B. CHAVAN: Mr. Dipen Ghosh, you are certainly a witness of the fact that in the year 1988-89... we have not only stuck to the Budget deficit as it was shown, but it was even reduced. In 1989-90 also, our deficit is about Rs. 7, 000 crores and odd. And in spite of the fact that huge amounts were also taken from the Reserve Bank of India, I can say without any fear of contradiction that this year we were proposing to end with the same kind of deficit. And I have every faith in all the officers who are working there that they will see that the deficit does not exceed that. But these are fluctuations which are always found there. When the incomes are less, you have to borrow from somewhere, and at the end of the year you see that those borrowings have been returned and you stick t₀ the deficit which was there. So, there waS nothing wrong. There waS no doubt about it. Certainly, I agree that there wa_{a a} structural imbalance, and this was pointed out to us, by the same Committee which was pointed by this Government in order to find out as to what the facts are. And after going through the Report, I will again request you to kindly go through this Report of the Economic Adviwry Committee which, i_n fact,

I consists of specialists and experts in the field. And they have not said anything which, in fact, is against the previous Government, On the other hand, if the economy was in a shambles, how is it that we have been able to achieve all the targets? The food production has increased from 145 million tonnes to almost 175 miLion tonnes, and the rate is almost 3. 8 per cent while the rate of growth of population is just 2 per cent. So, these are the statements which you can verify yourself. In the industrial field also, we have been able to increase the industrial production to almost 8. 6 per cent compared to the Sixth Plan. The rate of inflation has also been brought down. Now we are handing over this to you. Now let me understand, let me see. By saving that economy is in a shambles, is it a fact that you are trying to create conditions so that you should be in a position to put some taxes in order to show that this was the state of the economy and that is why you had to tax? By all means, every Government has to do it. But why try to hide yourselves under this plea? Come forth. With the infrastructure behaving well, I can say without any fear of contradictionthe Report itself contains it—in every sector, we have shown a tremendous amount of progress. And I don't think that anyone can possibly say with the infra-structure behaving in such an excellent manner, getting the full benefits out. of it, our public sector undertakings also in some areas have done very well and in some areas we have been able to turn the corner and their losses have been reduced to some extent.

SHRI GHULAM RASOOL, MATTO (Jammu and Kashmir); It is 6 per cent. SHRI S. B. CHAVAN; But that

per cent is pre-tax. That is why there is no doubt about it. In fact, these were the things against which we were also fighting in order to finance the Plan which certainly is a very disquieting feature; there is no doubt about it.

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); Shankarraoji, I would like to seek one clarification from you. This 6 per cent pre-tax is both on loan and capital or only capital? I think that it is on both.

: SHRJI S. B. CHAVAN; I will have to find out. i am not sure On that ground.

SHRI G. SWAMINATHAN (Tamil Nadu): The companies are judged on the rate of the turn-over, not on the capital employed. Capital employed has no meaning. There are crores of turn-over and it may work out to 'zero point so much'.

SHRI S. B. CHAVAN; Anyway, those are the points on which when the hon. Members speak, they would be able to deal because I do not have the details. But surely I can say that there is nothing of the type which the hon. Member has said. All the three points, I say, are not facts. And if that is the position what is the basis on which you have announced. your very big plans, very tall claims? Right to work, you are trying to give. Pensions, you are trying to give. You are trying to waive interest and also the principal and all kinds of things you have stated. These are matters on which the financial implication, will have to be properly understand. If the economy is, ia a shambles,, how dare you come before the House and say that though the economy is in a shambles, still you would like to pursue this kind of a programme. That clearly shows that there is an obvious contradiction in what you are saying and what the facts are. The facts are that in fact there are certain things on which you have to be cautious, imbalances have to be removed. Mr. Salve has submitted his report. Certainly I do not have access to that report. But with

the kind of devolution that you have to face, you will have to transfer resourceg to the State Governments and thereafter you are promising all kinds of things in this President's Address. That is why I said that this is something on which you will have to apply your mind rather seriously These are just platitudes which the Government is announcing is a light manner without assessing the financial implications. The approach itself is wrong. And that is why, I think, the hon. Prime Minister had to come to the rescue Of our friend, who was making a wrong statement on ihe floor of the House. This report itself shows that the decline in the price trend started from October 1989. Why do you want to hide all these facte? (Interruptions').

SHRI DIPEN GHOSH: Sir,

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He is not yielding.

SHRI DIPEN GHOSH; My question is do you'...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); No, no, he is not yielding. Are you yielding, Mr Chavan.

SHRI S. B. CHAVAN; No, i am not yielding.

This is your Government's note. This note was circulated by your Government. So your Government...

SHRI DIPEN GHOSH; That is your Government also.

SHRI S. B. CHAVAN: Yes, yes; 1 am prepared to correct myself. But this is your Government's note in the sense that the document was prepared not by me, but by your Government, to which you owe the sup, port.

SHRI DIPEN GHOSH-. My party is not ----

THE VICE-CHAIRMAN ((SHRI JAGESH DESAI); Please do not interrupt.

SHRi S. B. CHAVAN; I can understand your difficulty. You_r embarrassment... (Interruptions).

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); You do not listen to him. You say whatever you want to say. (Interruptions).

SHRI S. B. CHAVAN; There is one more point and I have done.

SHRI DIPEN GHOSH; The thing is...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); No, no, I am not allowing you. Please sit down. Mr. Chavan, if you are yielding, I will allow; otherwise not.

SHRI B. B. CHAVAN; No, I am no, yielding.

Sir, there is one more point and I have done. These are things on which I san well understand the embrassment of Mr- Dipen Ghosh, that this is something which in fact he never expected.

Sir, there is one more disturbing feature which has come to my notice. This is a report in 'India abroad. ' Super-301, the kind of law which the U. S. Government has passed and about which the Ambassador who had gone back to America, he has stated. He says this. This is Washington dated 8th Dacember. The outgoing U. S. Ambassador to India, Mr. John Hubbard, is hopeful that the Bush Administration would remove India from the trade hit list under Super-301, since the new Government of India is now likely to adopt a less intransigent posture in GATT, the General Agreemant on Tariffs and Trade. "In a wide-ranging interview .. (Interruptions)... with I. N. S. Mr. Hebbard! said that the new Prime

Minister, Mr. V. P. Singh, himself will advocate a less intransigent, more co-operative and compromising position in GATT vis-a-vis the U. S. A. " (. Interruptions).

SHRI DIPEN GHOSH: Shall I quote what President Bush has said about Rajiv Gandhi? (tnterruptions) Shall I quote what the ex-U. S. Ambassador, Mr. Moynihan har said about... (Interruptions).

SHRI S. B. CHAVAN; Mr. Dipen Ghosh, why are you getting upset? This is a statement... (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Dipen Ghosh, you cannot get Up on each and evary sentence. (. Interruptions) Mr. Chavan, are you yielding? (Interruptions) He is not yielding, (*Interruptions*)

SHRI S. B. CHAVAN; I have said on the floor of the House... (Interruptions).

SHRI DIPEN GHOSH: Shall I quote what President Bush has said about Rajiv Gandhi? (Interruptiins)

SHRI S. B. CHAVAN; The Prime Minister will have an opportunity, while raplying to the debate, to contradiet what the U. S. Ambassador has said about him. Is this the position, is this the posture, the new Government is going to adopt in relation to the U. S. Government? (Interruptions)

SHRI YASHWANT SINHA; Mr. Chavan, will you yield for a minute? (Interruptions)

SHRI S. B. CHAVAN: You will have your say in the end. (*Interruptions*) When the Prime Minister raplies, certainly, he can contradict... (Interruptions).

SHRI YASHWANT SINHA (Bihar): Mr. Vice-Chairman, Sir,...

THE VICE-CHAIRMAN (SHRI JAGESH DESAI); He has not yielded. I cannot help, (tnterruptions)

SHRI S. B. CHAVAN: I have quoted from 'India Abroad'. You can get a copy of it. This no less a person than the Ambassador who was in India. Have you got a copy of it? If that be so, you contradict that this is not a statement of fact. We would like the Government to clarify the position that what he said is not correct. If you are going to compromise the position of the Government of India. I think, you are doing the greatest mistake and the people will never spare you. You please be aware of the fact that if you are going to compromise India's sovereignty, if the sovereignty of this country is going to be compromised by this Government, certainly, you will face the consequences very soon. I do not think) that this can be... (Interruptions)

SHRI YASHWANT SINHA: You are playing to the gallery. (. Tnterruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): Mr. Sinha, the Minister is going to intervene. He will reply to it. (Interruptions) He has **every** right to make his points. (Interruptions)

SHRI HANSRAJ BHARDWAJ (Madhya Pradesh): Mr. Sinha, why are you getting up? You are not a Minister. (. Interruptions)

SHRI YASHWANT SINHA; Sir, when I was speaking, they all shouted. (Interruptions)

SHRi S. V. CHAVAN: I am playing to the gallery. But I do not think you would like that the Press should not publish it. (tnterruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He has a right to speak. (Interruptions) I will not allow. That precedent has been created by your leader by Wot allowing the Leader of the Opposition when he wanted to interrupt, (Interruptions). Except the speaker I will not allow anybody to speak in any circumstances whenever I am in the Chair

SHRI A. G. KULKARNI (Maharashtra): Will Mr. Sinha please be a mature parliamentarian to allow a senior Member like Mr. Chavan, to make a remark? And why is he offended? (Interruptions)

""THE VICE-CHAIRMAN (SHRI JAGESH DESAI) j Moreover, here he is speaking as a Member of the House and not as a Minister.

SHRI YASHWANT SINHA; He used my background against me. This is what he has done. I am not using his background or background of any Member. He cannot use my background by saying...

[THE DEPUTY CHAIRMAN in the Chair.]

THE DEPUTY CHAIRMAN: Now please cool down, please sit down.

SHRI S. B. CHAVAN; In fact, (Madam, I have brought this to the notice of the House so that the Prime Minister could come in the House and tell us whethe'r what the U. S. Ambassador has stated about him is incorrect. Let him say that. But without that if Mr- Sinha were to rise in his seat and say that I am playing to the oallery, I think that is not correct. You have promised freedom of press. You have promised that you giving autonomy to AIR and Door[Shri S. B. Chavan]

darshan, I wish this thing is broadcast by them. Let the TV say that this is the kind of interview which the US Ambassador has given aad then I will accept that your conscious is very cleat in saying that you like to give freedom, you like to give autonomy In fact, merely by shouting you cannot cow me down. (. Interruptions) I doi 'not think this is the correct time. Actually, we have been fighting for the Super-301. India has been fighting with USA that we will never compromise on this issue, come what may. In spite of that, if the present Government were to have this kind of stance that they would like to be more compromising with the US Government, less intransigence and thereafter more cooperative with the US Government and then they would like to withdraw, it is something sinster which we see in this. That is why I have mentioned this on the floor of this House so that the Prime Minister could come forward with a statement of facts. I do not believe that such a kind of thing can even happen, but the very fact that such an important person like the Ambassador of US! Government is saying in an interview that the present Prime Minister is more amenable to US Government is something which, in fact, we do not agree. We do not expect that Mr. Vishwanath Pratap Singh will ever try to compromise on an issue like this. Let him come forth and say on the floor of the House whether what he has stated is correct or incorrect. If he has said before him that he is going to be more coperdmising on this issue, then God help you, I cannot say anything more. I can. merely say that this is not a very good beginning' that you have

made. Somehow this has come to

my notice..

SHRI S. B. CHAVAN; I will request the Prime Minister to kindly clarify the position as to how things stand. We hope that we will try to pursue the same policy in GATT. Let us not compromise the issue of all the developing countries. All the developing countries are looking to India that we could give lead in the matter and if our Prime Minister were going to kneed policy in this show a weak matter, then of course, we are on a totally different path. I do not think that the kind of constructive cooperation that we have promised you can be there. If it is proved, certainly you cannot, expect any kind of operation from the Congress people. Congress people are prepared to give you all the cooperation that you require, provided you do not barter away the interests of India and try to compromise, on the basis fundamentals which, i_n fact, I have stated on the floor of the House., Thank you, Madam.

THE- DEPUTY CHAIRMAN: Shri Kailash Pati Mishra.

THE LEADER OF THE OPPOSITION (SHRI P. SHIV SHANKER): There is a little misunderstanding on the part of the Mover of the Resolution. I would only like to clarify that my hon. friend, Mr. Chavan, while using the background of Mr. Sinha, has not tried to condemn him. If it were so, we 'would have apologised. That background was used for the purpose of praising your policy. That is all I thought I should say.

SHRI YASHWANT SINHA: I am grateful for this clarification which you have offered on behalf of Mr. Chavan.

SHRI P. SHIV SHANKER; I thought We owe a clarification.

SHRI YASHWANT SINHA-. I would be happy to believe you, but s would have been happier if Mr. Chavan had said this.

SHRI S. B. CHAVAN: Certainly I agree with my Leader. Certainly I do not mean any ill-will against him. That background of his was used in order to show that the coffers aire neither empty nor full. The officers at least are supposed to know this position "and you yourself stated on the floor of the House. That is why I reminded you. I did not mean any disrespect. If it has hurt your feelings. I certainly apologise.

THE DEPUTY CHAIRMAN; Are you satisfied? Can we go ahead? (Interruptions)

SHRI G. SWAMINATHAN: He only conveyed his feelings that you will understand it more correctly with your background. Only in that sense he. said it. I do not think he meant, anything else.

THE DEPUTY CHAIRMAN; Order, please. Shri Kailash Pati Mishra. You cat} take ten minutes. And. no interruptions, please.

श्री कैलाशप िमश्र (बिहार): उप-सभापति जी, सदन में जरा गर्मी ज्यादा पैदा हो गई है, इनलिए मेरे समय के उपर अवश्य बोड़ी सी ुपा करिएगा।

उवसमापति : भ्रापका समय भ्रभी से काऊन्ट कर रही हं, क्योंकि आप लोगों का इस मिनट से ज्यादा समय नहीं है।

श्री कैलाश पि मिश्र : महोदया, जिस विषय के ऊपर बहस चल रही है, मुझे भारत की जनता जो मतदाता है, उसके विवेक के उत्पर पूरा भरोसा है और ग्रभी-ग्रभी चुनाव समाप्त हुआ, नई सरवार बनी है। नई सरकार बनने के बाद अभी इस सरकार को कितने दिन काम करने का अवसर मिला है, इम सब इस बात को अच्छो तरह से जानते ₹ 1

महोदया, जिन बातों को लेकर अभी सरकार पर आक्षेप किया जाता है या ताना दिया जाता है, उससे मुझे बड़ी हंसी श्राती

है। 1984 में लोक सभा का चनाब हुन्ना श्रीर शायद 42 वर्षों के भारत के इतिहास में 1984 के लोक सभा चुनायं में एक पार्शी को जितना प्रवल वर्रे मत मिला था, उसके पहले मिला और मैं समझता ह भविष्य में भी कि शायद बहुमत किसी को नहीं मिलेगा। फिर परे पांच साल काम करने कार्यकाल मिला । पांच साल का कार्यकाल पूरा करने के बाद अभी लोक सभा का चुनाव सामने आया । प्रचार के जितने तंत्र थे ग्रीर शाधुनिकतम तंत्र जो शाज प्रचार के उपयोग में किये जा रहे हैं, चाहें वह टेलीविजन हो या रेडियो हो उस पर किसका ग्रिप था, किसके कब्जे में वह पड़ा हा, यह सारी दुनिया को पता है। लेकिन धन्य है भारत के मतदाता । सदन के अन्दर हम जो भी चर्चा करते रहते हैं, अपनी-अपनी कलाबाजी का हम प्रकटीकरण करते रहते हैं ग्रीर ग्रीर शायद हमारे दिमाग में रहता है कि भारत की जनता, जो संसद से दूर बैठी हुई है उसको इसका ज्ञान नहीं है । तो मैं समझता हं कि हमारी समझ, हमारा इस प्रकार का समझना यह एक भारी भूल है। चनाव में भारत के मतदाता ने जो निर्णय प्रकट किया है, में समझता हं कि जो मिल द्याज विरोधी पक्ष में जीकर बैठे हैं उनको इससे पाठ पढ़ना चाहिए, उनको इससे सबक लेना चाहिए ग्रीर जरा धैर्य के साथ, जरा सोवराइटी के साथ उनको इस प्रकार का व्यवहार करना चाहिए। महोदया, नई सरकार अभी बनी है लेकिन बनते समय जो कदम इसने उठाया है बया उसकी प्रशंसा नहीं करनी चाहिए ? काम के अधिकार को मौलिक अधिकार में बदलना, इस पर ठोस कार्रवाई करने के लिए नई सरकार ने अभी जो व्यवस्था की है यह सदन उससे परिचित है। मीडिया को स्वायतत्ता देना इस सरकार ने स्त्रीकार कर लिया है। महोदया, भारत के किशानों का कर्ज एक सीमा तक माफ करने के लिए यह कदम भी इस सरकार ने उठा लिया है। उह श्राधार के ऊपर यह करकार सब प्रकार से व्यवहार कर रही है। महोदया, मैं भी इस सदन में बहुत वर्षों से हूं, साढ़े पांच वर्ष से ज्यादा हो रहे हैं, जिस समय पहले पहल बोफ्सं का प्रश्न इस सदन में उठा था भीर

. [श्री कैलाशपति मिश्रः] लगातार चलता रहा, ग्रंत तक उस समय की सरकार ने ऐसा उत्तर नहीं दिया, इस प्रकार का व्यवहार नहीं किया कि भारत की जनता को संतोष हो धौर एक बड़ा भारी घपला था, भारी घोटाला जहां चोटी परबैठेहए लोगों के बारे में शक-संदेह पैदा हो गया है वह भ्रष्टाचार में लिप्त है तो उसका समाधान सरकार नहीं कर सकी। लेकिन मैं इस सरकार को बधाई देना चाहता हं कि अभी बैठते ही मंत्रियों ने अभी-अभी विभाग संभाला है शायद विभाग को पूरा समझने का भी धवसर नहीं मिला है लेकिन सरकार ने जो कल निर्णय लिया धाज समाचार-पत्नों में इस संबंध में जो समाचार छपे हैं, नई सरकार को शत बार बड़ाई देनी चाहिए कि उसने भारत की जनता की मनोभावना के अनुरूप कदम उठाया है । किसी के मन में यह संदेह नहीं हो सकता कि यह सरकार मीडिया को स्वायत्तता देने पर उतार है, यह सरकार भारत के किसानों के कर्ज माफ करने पर डटी हुई है, यह सरकार युवकों की आंखों के सामने जो ग्रंधेरा घिरा हुग्रा या उनके जीवन में उजाला लाने के लिए, उनकी कृति शक्ति, उनकी जवानी, उनके खुन की अज्ञाता उसना श्रांकलन करके "राइट ट वर्क" यह लोग करने के लिए उतारु दिखाई दे रही हैं और इस दिशा में यह सरकार बढ़ रही है। महोदया, सरकार के काम की छानबीन तो तब होनी चाहिए जब उसे काम करने के लिए एक अवसर मिल जाए। अभी दो महीने भी सरकार को काम करते नहीं हुए, क्या 6 महीने पहले, साल भर पहले, सरकार के कामों की जांच हो सकती है, उस पर कोई टिप्पणी हो सकती है ? मैं विरोधी पक्ष के मिल्लों को कहना चाहता हं कि जरा श्राप इस पर धैर्य रिखए। लेकिन महोदया, मैं इस सरकार को कुछ बातों के लिए सावधान भी करना चाहता हं। लोक सभा का चेनाव समान्त हुआ। ग्रलग-ग्रलग प्रदेशों में कांग्रेस बुरी तरह से हार गई । नई सरकार गठित हुई तो कांग्रेस के ग्राला कमान ने क्या करना गुरू किया ? खटाखट एक-एक प्रदेश के मुख्य मंत्रियों को बदलना शुरु किया। पता नही, यह परंपरा किस लोकतंत्र के ग्राधार पर बैठी हुई है कि चूने हुए विधायक, राज्यों के विधायक अपना नेता निर्वाचन करने का मधिकार उनको नहीं है। दिल्ली से चलता

है कमान कि आप वापस भाइये, इनको बैठाइये भोर जो भी बैठे हैं, महोदय, में आपके माध्यम से इस नई सरकार को कुछ बिंदुओं के ऊपर सावधान करना चाहता हूं। हरेक को पता है कि पांडेचेरी सिहत देश के अंदर दस राज्य ऐसे हैं, जहां मार्च के ग्रंत के पहले-पहने विधान सभा चुनाव होने जा रहे हैं... (सनय की घंटी)...

उपसमापति : अपके झाठ मिनद हो गए।

श्री कैल। शर्पात मिश्रः नहीं, ऐसा करेंगे तो कैसे चलेगा?

उपसमापति ः क्या हुमा कि भापने चार मैम्बर वहां भेज दिए, तो टाइम तो कम हो ही जाएगा । अस्ति स्टेस्ट अस्तान स्रोत

श्री कैलाशपित मिश्रः महोदया, दया कीजिए, जरा बोलने दें। बहुत से कटांध भी किए गए हैं, जरा उस पर कुन लोजिए।

उपतमापीं : यह आपके दूसरे लोग भी व लेंगे न । इसलिए आप सब टाइम कैसे ले लेंगे । अदसें का एक चण्टा बारह मिनिट का समय है, इसलिए आप कम बोलिए ।

श्री कैलाशपति मिश्रः महोदया, घोडा टाइम दीजिए। नए बने हुए मुख्यमंत्रीजी, श्रजानक घोषणा हो गई कि पन्द्रह हजार रूपए तक किसानों के कर्जे माफ जो भाज मख्यमंत्री बैठे हैं, उन्हींकी एक परपंरा चलाई हुई यी कि क।लेजों को मान्यता देदो ग्रौर वित्त रहित मान्यता देदी, लेकिन तीन सौ के लगभग बिहार में महाविद्यालय; जो वित्त-रहित चल रहे थे अचानक यह विता-रहित वित्त-सहित बन गए । महोदया, भापको सनकर श्राश्चर्य लगेगा कि छह नए विश्वविद्या-लय, नई पुनिवसिटी स्थापित करने की शोषणा हो गई, बिजली की बकाया माफ विजली-कर माफ, सिचाई-कर माफ। मैंने जाकर पता लगाने की कोशिश की कि यह जो बोयणाएं हुई हैं, क्या सरकार की किसी फाइल पर, किसी कागज के टूकड़े पर कार्यान्वित करने के लिए कोई कदम उठाया गया हैतो सचिवालय को पता नहीं है, फाइनेन्स डिपार्टमेंट को पता नहीं है, केबिनेट सेन्नेटरिएट के सेकेंटरी को कुछ पता नहीं है ग्रीर घोषणाएं केविनेट के नाम परहोती चली जा रही हैं।

मैं वर्तमान सरकार से कहना चाहुना हं कि नए गए हुए सिपहतालार, उनके दिमाग में बंठा है कि डेड़ महीने, दो महीने के बाद जो विधानसभा के चुनाव होने वाले हैं, वहां से भी कांग्रेस की सरकार जाने वाली तो है ही, लेकिन बनने वाली सरवार, आने वाला नया मुख्य मंत्री पहले दिन से उसके विरोध में इतना भयंकर ब्रांदोलन सब प्रकार का शरूहो जाय कि उसका काम करना कठिन हो जाय । यहां ग्रादरणीय चव्हाण साहब बैठे हुए हैं, शिवशंकर जी नहीं दिलाई दे रहे ग्रीर लोग बैठे हैं, मैं यह त-य दायि, व के साथ कहना चाहता हूं कि कितनी घोषणाएं बिहार के मुख्य मंत्री ने करदी हैं और लगातार करते चले जा रहे हैं, फाइनेन्सियल घोषणाए करते चले जा रहे हैं, जबकि बिजनेस श्राफ रूल्स में लिखा हुआ है, हम से ज्यादा आपको पता है, कि कोई भी सरकार जब एक पैसे का भी नया फाइनेन्सियल बर्डन उठाना चाहती है तो एग्जा-मिनेशन बाई दी फाइनेन्स डिप:र्टमेंट इज मरट। केविनेट स्रोबर-रूल्ड कर सकती है, केविनेट को यह ग्रावश्यक नहीं है कि फाइनेन्स डिपार्ट-मेंट की रिकमण्डेशन माने ही... (क्यवधान)... कहर समी हार्थ होता एक AND STREET, T.

श्री एस० बी० चह्नाण: इसको स्नापने एग्जामिन किया था, प्रेसिडेज्ट ए ड्रेस के पहले भ्रापने एग्जामिन किया थ।।

श्रो केलाशपति मिश्रः चव्हाण जी, मैं बहुत धैर्य से आपका भावण सुनता रहा और जो मैं कह रहा हूं वह बहुत गंभी र है, आप इसको जरा धैर्य से सुनिए।

महोदया, इतनी घोषणाएं, जिनमें हर घोषणा में फाइनेन्सियल इम्पलीकेशन है, बिहार सरकार का फाइनेन्स डिपार्टमेंट एरजामिन नहीं कर रहा, के अनेट के अंदर कोई प्रस्ताव नहीं हैं और घोषण।एं होती चली जा रही है। तो मैं नई सरकार को बागाह करना चाहता हुं कि राज्य-सरकारें एक-दो महीने के श्रंदर अगर इस प्रकार का व्यवहार करने वाली हैतो उन राज्यों की स्थिति कल क्या होने जा रही है, देश के सामने और राज्यों

के सामने कौन-कौन सी समस्याएं पैदा होने वाली हैं ? यह एक चैतावनी है, जिस पर नई सरकार को तुरन्त कदम उठाना चाहिए।

महोदया, यह मेरे कांग्रेस के मित्र घोषणाएं तो बहुत करते हैं स्रीर घोषणाए ऐसी घोषणाएं है, पिछले पांच वर्षों में च नाव-सधार संबंधी दोनों सदनों में कितनी वार चर्ची हुई, मैं भ्रांकड़े भ्रापके सामने देना चाहता हूं । राज्य सभा में 4-12-86 को एक बार हवा. फिर राज्य सभा में 6-3-87 को हुआ, फिर लोक सभा में 27-4-87 को हुआ और फिर लोक सभा में 26-4-88 को हमा इतनी बार इलेक्टोरल रिफार्म्स इ साल तक ग्राप करते रहे, लेकिन कौन से इलेक्टोरल रिफार्म चने ? एक मद्दा भी चनाव स्थार के लिए नही लाए । मैं नयी सरकार से आग्रह करना चाहता हूं कि जो परिपाटी या जो इतिहास इस बारे में कांग्रेस सरकार का रहा है, वैशा नहीं होना चाहिए। याद रखिए देश के ग्रन्दर पनपने वाले भ्रन्ताचार की ग्रगर कोई जननी है तो वर्तमान चुनाव प्रणाली है। यह इतने प्रकार के दुगुणों से भर गयी है कि इसमें परिवर्तन की आज आवश्यकता दिखायी देती है। इसलिए नयी सरकार शीघातिशीध चनाव कःन्नों में सुधार करने के लिए क्टम उठाए। इसमें ज्यादा विलम्ब न हो जैंसाकि पिछली सरकार ने किया है . . .

उपसमापति : मिश्र जी ग्रव समाप्त कीजिए !

श्री कैलाशयित मिश्रः थोडी देर ग्रौर बोलने दीजिए।

उपसमापति : मिश्र जी, ग्रापको मालुम है अभी जल्दी खत्म करना है। मंत्रीजी भी बोलन वाले हैं।

श्री कैलाश पति मिश्र : म झे केवल दो बिंदुग्रों पर ग्रीर बोलना है।

उपसमापति : अब शापका समय खत्म हो गया है।

श्री कैलाश पति मिश्र : महोदया, जम्म : कश्मीर की चर्चा यहां पर हुई है। कुछ पढ़कर भी सुनाया गया है । मैं व्यक्तिशः महसूर करता हूं कि जम्मू-कश्मीर में भाज जो स्थित
गैंदा हो गयी है, जो पिछले 15-20 दिनो
में घटना घटी है, उससे मैं भी अन्भव कर रहा
हू कि अभी तक जम्मू-कश्मीर मे कोई ठीत
दिशा-निर्देशन नहीं हो गया है। वहा दिशाहोन्ता की स्थिति छनी हुई है। मै सरकार
को सावधान करना चाहता हूं कि वह ऐसी
एक निश्चित दिशा में कदम उटाए जिस्से
कि देश को संतोष हो कि जम्मू-काश्मीर
भारत का संग्राज है, कल रहेंगा और
उफ्दवग्रस्त जम्मू-काश्मीर नहीं रहेगा; शांत
रहेंगा । इसके लिए कोई निश्चित कदम
उठाएं।

महोदया, बार-कार राम क म भूमि ग्रौर राम जिला पूजन का उल्लेख किया गया है। भन्ने ही उसका प्रसंग हो या न ही, बी.जे. पी. का उन्लेख किया जाता है। मैं यहां खासकर भपने के ग्रेस के मिल्लों मे पूछना चाहता हूं कि यह लाला किसने खुलवाया ? ...(भावधान)...

उर्जा मंत्री, साथ में नागर विद्यानन मंद्रालय का मिलिरियत प्रभार (की मिरिक मोहम्मद खान)—फोतेबार जी से पूछिए, प्रगर वह ग्रापसे सहमत हो तो।

भीमती मारपेट ग्रास्ता: श्री ग्रहण नेहरू से पूछ लीजिए, होम मिनिस्टर थे।

भी माखन लाल फोतेदार (उत्तर प्रदेश): झारिफ साहब ज्यादा वाकिफ हैं कि ताला किसने खोला?

भी ग्रारिफ मोहम्मर जान: मैं ग्रभी बताए देता हुं थोड़ी देर में।

श्री कैसा शपित मिश्रः सिंह द्वार की भन्मति किसने दी ? उस समय विश्वनाथ प्रताप सिंह जी प्रधान मंत्री थे या राजीव गांधी प्रधान मंत्री थे? सिंह द्वार का मतलब मेरे कुछ मित्र नहीं समझते हों बननेवात मंदिर के फाटक के शिलान्यास की भन्मति किसने दी? तो क्या आपने केवल फाटक खड़ा करने की भन्मति दी? फाटक की नसी जगह होता है? अवर मकान बनेगा तो फाटक होगा । अगर पर बनेगा नो फाटक होगा । अगर पर बनेगा नो फाटक होगा । अगर पर

की अनुमति का अर्थ ही है कि आपने वहां राम मंदिर बनाने की अनुमति दी है। महोदया, भारत की श्रद्ध: लू जनता के मन में और मेरे मन मे यह शक नहीं है कि या यह श्रम नहीं है कि राम कहां जन्मे? मैं जानता हूं कि प्रभू राम का जन्म अयो ज्या में ही हुआ है और पृक्षे यह कहने में कोई संकंच नहीं है कि भारत का यह कलंश्य है कि वह प्रभू राम का सम्मान करे। लेकिन मैं आपसे पूछना चाहता हूं कि आपने किस मंदिर के शिलान्यास की अनुमति दी है!

उपसमापित मिश्रः जी, कृपया अपना भाषण समात करिए।

श्री कैलास पति सिश्वः शाप अपने आवरण पर विचार कीष्टिए । अवर आप समझने हैं कि भारत की श्रद्धालु जनता के अनुकूल शापका आवरण है तो शापको उस पर हिम्मत के साथ खड़े रहना चाहिए।

महोदया, इन्हीं अन्दों के साब में सरकार को एक बार फिर से बधाई देना चाहता हूं कि इतने कम समय में एक सूब के हम में और देश की क्या-स्या आवश्यकता है, देश की भूख आग किन किन बातों की है, राष्ट्रपति के अभिभाषण में आपने उन बिंदुओं का उन्लेख किया है। इसके लिए वर्जमान सरकार को नदाई।

5 P. M.

SHRIMATI MARGARET ALVA: Madam Deputy Chair-person, The Congress is out of power, yes. but if one could listen to the speeches in the House over the last few days starting with the Mover of the Resolution itself, it is obvious that they are still obsessed with the importance of the Congress party. They cannot get ever it because everyone who spoke on the President's Address instead of speaking about what they wanted to do, -what they thought must be done, were busy talking about what the Congres? had done or not done or should have done. Whether it is the CPM. whether it is the BJP or whether it is the Members of the so-called National Front, I will explain what

is national about it, a little later; but the point is that still...

SHRIMATI BIJOYA CHAKRA-VARTY (Assam): Madam, what did she mean by So-called National Front?

SHRIMATI MARGARET ALVA: What is yotir problem? You are not obsessed with the Congress party, I am very glad, please sit down. I am saying not one of them could avoid the temptation of talking about the Congress party from beginning to end. It shows that they still realise that the Congress party is a force to be reckoned with, that this might be a temporary phase and unless they keep up their campaign of maligning, of falsehood, of misleading the nation, their days will be numbered. Madam, I come to the statement which they have repeatedly made and I was here right through most of the speeches. including that of Mr. Yeshwant Sinha whom I did not disturb though I disagreed with many, many points. I would like to answer him. He started by saying that the Congres_s must admit that this was an overwhelming vote for a change.. Madam, I would like to ask the hon. Member on the other side, was it a vote fo'r change? Was it a vote for stability or did the people of this country in their maturity, give a vote for instability? I would like to give the voting figures here and the way they say that the whole country has voted against the Congress. Rajiv Gandhi and change. I am as much an Indian and a part of this country and I come from the South and in the South, Madam, where they made a hero of Mr. Ramakrishna Hegde who in my State could win one seat out of 2)8 seats Here is the DMK which talks 50 much, eould it win one seat? The Member is not here. He lost by 11112 lakhs votes whe he contested. The talks here everyday. And there the Congress vou got one Member party, one Cabinet rank, all right. What h the othe*- Membe of the National Front Government

which they are talking about? Madam. I am asking you what happened to the Telugu Desam party? We call him the great Drama Rao, (Mr. N. T. Rama RAO, in the South. What happened to his party? Two Members got elected to the other House. They are talking about overwhelming vote for change... (Interruptions)...

SHRI R. S. NAIK (Karnataka): It is not because of the Congress efforts.

SHRIMATI MARGARET **ALVA:** All right. Nobody could come back this time. The Janata Dal will not get a single seat anywhere from Kama taka.

Madam, I would like to go further end talk about the percentage of votes. I would tell you, the National Front, the four groups which formed the National Front, polled down 21. 75 per cent, of the votes cast. I would like to tell them, on the other hand. the Congress and its allies polled 42. 65 per cent of the votes cast, exactly double the votes the National Front poller and it has now turned out to be a three-legged stool because the BJP has got 11-63 percent of the votes. As long as it suits them they will prop them up. The Left Front has got altogether 10. 48) per cent of the votes. What is aH this big talk about change? The overwhelming number of the people who voted have still voted for the Congress all over the country.

SHRI SUKOMAL SEN (West Bengal): But you are not here.

SHRIMATI MARGARET ALVA: That is because of the numbers game which you have played. The CPM can sit with its mouth shut fo'r the presont. I would like to see them sit oermanently with their mouth rhut. I know what you talk in the lobby, what you talk in the Central Hall. You have come to a stage where you don't talk on 'Panama' in the House but have to issue a Dress statement outside so that the people of this country may understand your stand. T₀ clarify your position. You do it be

[Shrimati Margaret Alva]

eause here you cannot do it. You have now got to go to the press and say that this is the stand of the CPI and the CPI (M). We call it an invasion. You do not call it an invasion.

I call it an invasion, But you have to oppose me. It suits you. Then you go and address the press conference ... (. Interruptions)... Madam, but I am rather confused with the stand of my friends of the Left. We do not know whether they are following the Romanian line, the Chinese line, the Moscow line or the East European line. We are very confused. I realise how confused they are. But at the moment, the only line they are following is the National Front — BJP line and they seem to be very happy with it. I wish luck. (Interruption') Because you are obsessed with the Congress. I am not obsessed with you. You are supporting them. (Interruption). J am saying, you are happy doing it. say, yes, you are happy. Why are you contradicting it? As long as you are happy, I am happy, Madam, none of these parties have got any seat from the North-East. All the seats from the North-East have come to the Congress. (. Interruptions)...

SHRIMATI BIJOYA CHAKRA-VARTY; Election in Assam could not be held.

SHRIMATI MARGARET ALVA; I am saying that every seat which was contested in the North-East, has pone to the Congress. When we have elections in Assam, then you can say something. That is a different matter. Madam, the way they are going, they will go the Telugu Desam way. So, just watch. I would like to say that the Congress today has emerged as the only national party in this country with MPs from every State except, of course. Raiasthan', where we have lost. We are the only one party from Jammu and Kashmir to KeraIa, from

Arunachal to Kutch, we have got MPs representing people which none of you can do. You are a conglomeration of regional parties put together where the leaders of each one of these national parties have been discredited and I am talking of the National Front. I am not talking of you. You are not yet in the Government. So please sit down. I am talking of the National Front parties. There are four of them and not one of them has been able to maintain its credibility. Madam, I would like to quote from • the President's Address here and I come to the second part of it, where they are talking about presenting an alternative model of governance and development. Are you planning to change the basic features of the Constitution? Are you planning a new system? You can, of course, change the bureaucrats. You can bring in more and send out more. You can bring more people into the Planning Commission once it does suit you. The Planning Commission - I will come to it later-Madam, has been taken over by 'Independent Initiative' and how independent that initiative was, I will tell you in a couple of minutes. But the point is what we have before us as the Government, is what was called the other day, much to their anger, but I would like to repeat it. "a two-headed three leaged monster. You have got a Prime Minister and a Deputy Prime Minister. In fact, in the new model of governance which we saw emerging Madam, we had the oathtaking postponed twice on the national network after people were told that they were going to have their, oath-taking ceremony. The Deputy Primp Minister was so afraid that the Prime Minister might change his mind later that he insisted on taking the cath as a Deputy Prime Minister. He was afraid that when the Prime Minister went out of Rashtrapal Bhavan, he might change his mind. Mr. Yashwant Sinha, one of our resnected Members, had to walk out of the oath

taking ceremony because he was slighted. His name was announced. I was watching and he did not turn up.

Madam, what has been happening? Unfortunately, Mr. Ram Jethmalani is not there. In the whole process, the poor man got beaten up outside the house of one of their senior leader. -... (Interruptions)...

SHRI SUBRAMANIAN SWAMY: He was not beaten up but his shirt was torn.

SHRIMATI MARGARET ALVA; I saw much more than that.

SHRI DIPEN GHOSH: What is the meaning of saw more than that"?

SHRIMATI MARGARET ALVA: What we saw on the TV because of what you call the open policy. We certainly saw more than his shirt being torn

Madam, this is the new Govar'nment that he has brought in. I would like just to mention two or three points on that. The contradictions Have already begun to emerge. They are talking about a Gove'rnment by consensus. I am calling it a Government of compromises and a Government of contradictions. I would like to ask here, Madam, since the Minister says he is going to intervene and speak, whether he subscribes to all these points of view which have been publicly expressed by different leaders of the different parties over the last few days. Mr. Advani has, the day before yesterday, said that all the larger States must be divided into small States. This is his demand. The next thing he said is: "We want immediately the introduction of a common civil code". Would you please tell us if this is going to be you'r policy also? Madam, now comes the third point. Today it was clarified in the House by leader of the CPM that they do not agree with the formulation that has

been put up as far as the right to work is concerned. He clarified here that they do not subscribe to that formulation. They wanted it as a fundamental right in the Constitution and the Janata Dal has gone back on its election manifesto. It was claimed that they have gone back on the commitment made in the manifesto. Even the Prime Minister has made this commitment in his first message to the nation about th^ Constitutional right to work.

Madam, then comes the question of the Planning Commission and its role. " We have been listening to debates on the TV. I would like to know whether the CPM subscribes to all that the Planning Commission ig claiming as its new role. Then comes, Madam, the great statement by the Chairman of the National Front. In his frustration he says, "The Centre is a myth. It does not exist. " Mr. N. T. Rama Rao has made a statement that the Centre as a concept is a mythot it does no exist; it has no territories its territories are the territories of the States and the Centre has no territories of its own: it is only a conglomeration of the States; so the Centre as a concept is a myth. ' Do they subscribe to this? H_a is their Chairman, still the Chairman of the National Front. Madam, then comes the statement which a very few people hava taken note of and they are, of course, supporting their Government. Bimal Khalsa has made a state- $\begin{array}{lll} \text{ment th}_e \text{ other day} & \text{saying "Why} \\ \text{Khalistan? Khalistan i}_s \text{ where} & \text{the} \end{array}$ Khalsa is. " In other words, where Khalsa is today is also Khalistan as I far a_s they are concerned and she says that there is no need for them to fight and they are already there. These are the statements which are coming out, Madam, and they are talking of an alte'rnativa -model of Government and we have seen it in action in the last three weeks. Born of deceit, we saw what happened following that, how the Prime Minister was elected and who said what.

[Smt. Margaret Alva]

Ultimately, it was the Tauji who nominated the Prime Minister. And 1 when his son becomes Madam, the oath-taking Chief Minister, is in they Delhi because were a hurry to swear him in before they changed their mind. And the Chief Justice had to be to Delhi... (Interruptians). I am very sorry. The Governor had to be brought to Delhi to administer the oath in Haryana Bhavan in Delhi for the new Chief Minister who happened to be the son of Deputy Prime Minister whom hav_e installed. This the, they is family tradition that is being follow- 1 ed. 1 don't, need to say more about

Madam, I would like here just to say i something about the new model of the Planning Commission. We have | heard a debate the other day. We j have heard about various things. Here are the people who are talking about corruption-free life, about new standards in public life, about morality. But here is a man who has literally left the coffers of Karnataka empty, if I may use this term for Mr. Yashwant Sinha ii\ return for his compliments.

SHRI YASHWANT SINHA: You don't belive what Mr. Chavan says.

SHRIMATI MARGARET ALVA: No. I am believing what you said. Madam, since he talked about the coffers being empty, I said I would use the same expression. And the man who has been facing SO many charges before commissions of inquiry-r do not want to name any-, body—charges of corruption. court orders, gets promoted Deputy as Chairman of the Planning Commis-Desion. He gets promoted as the Chairman puty of the Fanning Commission!... (Interruptions)... Having ruined Karnataka... (Interrup-

SHRI SUBRAMANIAN SWAMY: fou mast admit that he is an expert

in planning lor commissions... (i n. terruptions)...

MARGARKT &HRIMA1I ALVA: Yes, that is the story. Thank you for clarification. Madam, perhaps is an expert in planning tor commissions and that is why he has been brought... (Interruptions)... But I am telling you today one thing. I come Karnataka and I have greatest respect for my state leader who has been elected from Karnataka. I have never attacked anybody unless, I have differences on policies. I will say one thing. Here is a man who appointed a think-tank with Mr. L. C. Jain. Their leader appointed think-tank Madam, and, the they came to power-you can look into the records and the Leader of the House will bear me out-you know what the job was that was given to it? A notification was issued to review and. recast the policies of the previous Government in Karnata-Congress(I) meddled, they They tampered, thev changed, they recast, and they left a mess behind. After six years,

the people have told them. "Go Now, this Mr. Hegde and home. Mr. L. C. Jain have been brought into the Plannng Commission and you know where they will take the whole country... (Interruptions). ■. Who is Mr. Raini Kothari? I am not 6aying word about anybody personally. But you look into the history of the last eight or ten years and see how many of them have been involved in what kind of inquiries and before,

you which commissions. And talking about a clean public life and you are teaching us that you are bringing about a new model of governance! Look into the background and then tell me, with your hand on your heart. I am not saying this to anybody else, but I am saying this to the Leader of the House because he knows the whole history. Tell me, Sir, if you are not convinced that what they did in Karnataka they do for the whole country... (Interrupticms)... If it were not so, 1 will

congratulate you in advance. But look into what has happened in Karnataka. In the name of what is called the Gandhian economy, in the name of Gandhiji, they ruined the institutions and, today, they are going to play with the Planning Commission and they want to make sure that they have Constitutional justification for their action... (In-terruptions)...

SHR1; R. S. NAIK: Is it fair on your part to say aH this?.. (Interrup-

SHRIMATI MARGARET ALVA: You don't get agitated... (Interruptions)... Please sit down... (Interruptions)..... Why are you getting agitated? You don't teach me anything about Karnataka. Please sit down.

Now, so much has been talked about violence during the elections and so much has been talked about the violence in Amethi. Yesterday, you were all saying something and I am asking you one thing now. There is an outfit called, the Independent Initiative. Why was that Independent Initiative only present and was sitting in Amethi only and why did it not go to other constituencies?.. (Interruptions)... Why did they not have their representatives in Mamata Banerjee's constituency or in Mr. Priya Ranjan Das Munshi's constituency or in some other constituencies to see what was happening? Or, why were they not there in Punjab to see what was happening during the elections? Were they there? No. They were there in Amethi to protect Mr. Rajmohan Gandhi. Mr. Rajmohan Gandhi, I know, has the great name of a family which I respect and honour. But is it or is it not a fact that this Mr. Rajmohan Gandhi-I would like to ask my friends in the CPI. (M) and in the CPI whether they know or not-was the international representative of the MRA that is, Moral Rearmament Movement, which was banned in this country, which was identified as a CIA outfit and which was banned from operation in

this country?... (Interruptions)... as a University student was told that MHA was banned in this country. ... (Interruptions)...

SHRl K. G. MAHESWARAPPA (Karnataka): You are talking about Mr. Rajmohan Gandhi... (Interruptions)... Should I say something about your leader, Mr. Rajiv Gandhi? (Interruptions).

SHRIMATI MARGARET ALVA: You sit down... (*Interruptions*)... You please sit down... (tnterruptions)...

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): How can you say that? You are in the Chair?-----(Interruptions)... You are not in the Chair and you cannot say that... (Interruptions)... You are not the Deputy Chairman... (Interruptions).

SHRIMATI MARGARET ALVA: I will repeat what I have said... (Irt. terruptions)... I will repeat what I have said... (Interruptions)... I am not yielding, in case you have not heard me, I will repeat that he has been hundred per cent associated with MRA and if you do not know it, have a look at what the MRA was and why it was banned jn India. This is the man who was behind the MRA and, today, we are told that he is a Gandhian here!... (Interrup, tions)...

SHRI K. G. MAHESWARAPPA: Can I say something about your leader?... (Interruptions)... Can I sa something about your leader when he was staying in England?... (Inter. ruptions)... Can I tell a story about your leader?... (Interruptions)...

SHRIMATI MARGARET ALVA: I will not yield... (Interruptions).. ■ I am not yielding... (Interruptions)... I do not yield to him. It is my time. (Interruptions).

THE DEPUTY CHAIRMAN: I will request hon. Members not to interrupt. Every party has got its time. Let every Member put their views. Let the people decide. You cannot

[The Deputy Chairman] interrupt. Your party has got time, Please speak what you like. I will not allow anybody to interrupt. Whoever is on legs, please let him speak. Let us keep the dignity of the House. {Interruptions}. Please down. Do not argue with the Chair. Otherwise you know what I will do to you.

SHRIMATI MARGARET ALVA: Madam, if I have said anything unparliamentary, you may expunge it. I know what I am talking. I will produce documents... (Interruptions).

SARDAR JAGJIT SINGH AURORA (Punjab): On a point of order,

THE DEPUTY CHAIRMAN: point of order.

SHRIMATI MARGARET ALVA: I am not yielding my time. (Interruptions).

THE DEPUTY CHAIRMAN; I will allow you after she finishes. (Interruptions,). What is your point of order?

SARDAR JAGJIT SINGH AURORA: Is it permissible to pass scurrilous remarks about people who a're not present in the House? That is what I want to know. If you think it is right, it is okay.

DEPUTY CHAIRMAN: there is anything which is unparliamentary, | will be responsible, if there is anything' unparliamentary, I will not allow it. You don't interrupt the House

SHRIMATI MARGARET ALVA: If I said anything false, I will withdraw it. I will produce evidence. I have got documents, including their writings.

Madam, they have talked amendments to the Commissions of Inquiry Act and permission for withholding information from people and from Parliament. They have also

spoken about amending the Official Secrets Act. Madam, | suppose it is not something new, when secrets of Cabinet meetinge -of decisions, became a talk of the market; when certain people who gave up their oath of secrecy which they solemnly took on the Constitution, in Rashtrapal Bhavan, claimed that they are putting public life right, having broken the joint responsibility concept of cabinet Government; and who were made heroes by the Opposition simply because they betrayed faith and confidence which had been placed in them as members of the joint team. But, Madam, 1 would ask you what has been asked before; why did the Home Minister yesterday refuse to answer a single question on the issue of the kidnapping of his daughter by saying that these matters he cannot d'sclose for security reasons. When it comes to answering questions, he said: "for strategic reasons T cannot disclose. " He was not prepared to answer a simple question about how a Judge of Allahabad was allowed to come and negotiate with terrorists, with so called anti-national elements, whom you call anti-national, foe the release of his daughter. Can a sitting judge of the High Court of another State, on his own, without being called, without being cleared, start negotiating with an international terrorist gang in Jammu and Kashmir for the release of the girl? Who authorised it? He made a statement which is on record. He said that only one person was authorised to negotiate and that was the Chief Secreof Jammu and Kashmir. How was that Judge authorised? I will ask the hon. Minister, since he is going to speak. Madam, is it or is it not a fact that there were three letters written to the Central Government by the Governor of Jammu & Kashmir, Mr. Jagmohan, saying that this man is dabbling in underground terrorist politics and he must be removed from Jammu and Kashmir, and these letters are on the files of the Home Ministry? You ask Mr. Mufti to place them here in the House. Is it not a fact that on

the basis of these letters the Central Government had transferred him out of Jammu and Kashmir to Allahabad? Today you take the same man and make him negotiate with them, which means that you are a party... (Interruptions). You took him back. He was sent out of Jammu and Kashmir because Jagmohan had asked that he be transferred out. When we came to know about it, he was transferred. Why then did you get this man knowing his background and why did you involve him in these negotiations and gave him respectability and gave him a chance to go back and show that he is a great hero? Who authorised him? Your Home Minister says that they did not authorise anybody. Then how did this man go and how were the special planes used to fly these people up and down? Who paid for them? Who provided them? How did they go up and down? I would like this Government, this open Government, to tell us about it. The Home Minister said that he could not give this information for strategic reasons. And this is the open Government which is going to amend the Official Secrets Act and Commissions of Inquiry Act. They said that aH information must comfe before Parliament. Bring it. Let us see how from now onwards you will say that this, in the national interest, cannot be disclosed. Bring it all before us. When it suits you, you say that you don't want Commissions of Inquiry and let the law take its course knowing that the law takes ten years in the normal course to go to the top and in the meantime two elections fought can be with this

vilification campaign You have tried it- You have done it for two years. I will ask you one thing today. You were harping on your so-called big disclosures in the Hindu day in and day out

हिन्दू ने यह कहा, हिन्दू ने डिस्कबर किया। स्तीहत मावा । Every there was the *Hindu* being

quoted. And I will tell you today that the only newspaper in the South which which people read is the Hindu. Every home in the South reads Hindu, And everyday Ram and Hindu appeared on the front page. Rajiv, scandals, everything, Sonia, Italy.

पूरी इनियांका उस में लिखा: People took it and put it in the waste paper basket and voted Rajiv Gandhi and voted Congress. Let me tell you that Hindu is not read in U. P. or in Bihar or in Punjab or in Orissa. The Hindu is read in the South, it is a newspaper of the South. Even Mr. Gopalsamy will agree with me.

SHRI SATYA PRAKASH MALA-VIYA: It is published from Poona also.

SHRI V. GOPALSAMY: Your argument is malicious. The poor people voted against you

SHRIMATI MARGARET ALVA: Everything that was written in Hindu was supposed to damage Rajiv Gandhi and the whole South made him a lion. They have been suggesting in the South that Ram should now go and settle down in Switzerland or elsewhere because that is where his sources lie and probably that is where his support comes from. Not from the South and not from the thinking educated people of the South. You may be a part of it or you may not be a part of it, Mr. Gopalsamy. But that js the truth. (Interruptions),

Madam, j do not want to take more time I am coming to only two points. One is about H. R. D. which was raised just now. The Ministry of Human Resource Development was! created. It had a tremendous task before it to really go into the aspect of development of the people of this country. They have been talking about individual dignity, bringing people to the fore and so on and so forth. But they have not found a full-time Minister to look after H. R. D., education and women and children. I know what they are going to do with the Women's Department We have

[Shrimati Margaret already read that they are transferring it back to Welfare. Madam, this will be a reversal of the 15 years of battle of the women's movement and saying good bye to development tor Women and reverting to welfare of women. We have reached a stage where women have to be a part of the developmental process in all countries. India used to be hailed as being in the lead as far as the developmental programmes for women were concerned. (Interrup. tions). I know that you won't certainly like me to talk about them, though I know what you would like to do about them.

Madam, I just want to say one thing. If you are going back on this concept, i would certainly like to know what their intentions about the Department of Women are. You are talking about Seoul, I am coming to it. I will tell you that we had inherited a Department where there was absolutely nothing, it was Rajiv Gandhi who raised our budget for sports from 13 crores of rupees to 200 crores of rupees in 1985 in this Plan. It was Rs. 200 crores for the first time.

SHRI V. GOPALSAMY: You are accusing Madam Gandhi's Government.

SHRIMATI MARGARET ALVA: I am saying that these are the facts which you cannot hide that no Government had given the type of importance to sports development which the Rajiv Gandhi Government gave. Prom Rs. 13 crores, it was increased to Rs. 200 crores ____ (.Interruptians), Madam, you do not know anything about sports.

SHRIMATI BIJOYA CHAKRA-VARTY: I am a sports woman my•elf...

SHRIMATI MARGARET ALVA: May be 20 years back. It has changed since then. Let me tell you one thing that sports today is not a pastime. It Competitive sports is a full-tin*e Competitive sports is a full-time

scientific training system and you cannot do it by not having this introduced from the primary school stage which we for the, first time have done through our New Education Policy and our national sports policy...

SHRI DIPEN GOSH: That is why you took more officials tnan sports boys and girls to Seoul.

SHRIMATI MARGARET ALVA: You don't know. You wanted your son to go. Don't you talk like that. You came to me with your son. *Nov/* you are talking about the non-cfficials going. Don't you| provoke me to talk like that.

SHRI DIPEN GHOSH:; say that is why you took more officials than sports boys and girls to Seoul. (Inter, ruptions). The number of officials are more than the number of sports girls and boys.

SHRIMATI MARGARET ALVA: That is what you do not know. That is how ignorant you are. Madam, I want to tell you that all the results of the last, six months have shown that our plans have started taking shape. For the first time in archery, we have defeated even China and we have come out even, with a Gold Cup. In athletics, we have won the highest number of medals. We have come to the top in rowing, in yachting. We have even defeated China this time and Korea about which they used to talk

SHRI V. GOPALSAMY: What about Olympics?

SHRIMATI MARGARET ALVA: W_e have not yet come to the Olympic standards. It will take another 10 years to reach Olympic standars at the present Stage of standards. I will tell you that much. You will have to wait... (InterruptioTis) So, please do not be little what we have achieved. We have achieved a little. Madam I do not want to go into the details because, as I said I am not going to give answers like the Minister.

Finally, I want to know what your intentions are about the New Educa-

tion Policy. They want to give a good-bye to the Navodaya School system which was the only hope for the rural child, for the poor children in the rural side, for the Scheduled Caste and Scheduled Tribes and the underprivileged child getting an opportunity. They want to give a good-bye to it.

Madam, on foreign policy, a point I was to make has been mentionedthis interview by the U.S. Ambassador. We have seen the statement on Panama. We have seen the stand they have begun to take. Therefore, I would like to plead: Don't let compromise also become a part of your foreign policy. You will have to compromise at home with various forces, various parties, various opinions because otherwise you cannot survive; you have no choice. But on foreign policy, -there has been a national consensus. We have always agreed on our basic principles—on the Nonalignment movement, the leadership of the Non-aligned world, anti-apartheid. And we have stood for India's independence in the international world. I hape you will have the courage and the strength to stand by what India has stood for over aH these

Jatadam, one point was made and 1 was waiting and I was hoping that the leader of the CPM would come back. He said that all that we did during the Rajiv Gandhi days was to build capitalism. Madam, I do not know whether they read or they do not want to read. But I hope they are aware from the Budget documents and from all the documents available that the highest investment in the public setcor ever made was made by the Rajiv Gandhi Government which was the highest achievement of the public sector. And I would like the Government to make a commitment that the 'Independent Initiative' which is taking over the Planning Commission will increase or at least maintain the tempo of growth of the public sector which was done during this time. We rationalised; we economised in the public sector; we improved efficiency. And yet, at time, we had to be tough to make them be able to compete internationally and prove their wonh as economically viable units. Steps were taken for this and no Government at any fime can ever ignore this. And I want therefore to say don't be obsessed with the Congress all the time. We are a party with a history- We are not a pack of cards which changes colours with every election or changes its name.

SHRI V. GOPALSAMY; You alBo changed sides.

SHRIMATI MARGARET ALVA: So did you. We know how many times you have changed. Once you were with the Congress. Then were with the Janata Party and now with the Janata Dal alliance. We know your alliances.

SHRI V. GOPALSAMY; That is different. (Interruptions).

SHRIMATI MARGARET ALVA: Let us see how long your present alliance will last.

SHRI V. GOPALSAMY: Do not rub on the wrong side.

SHRIMATI MARGARET ALVA: Madam, finally, I would certainly like to thank the President for his Address. After all, he is a person whom we all respect. We hive great affection for him. But I would certainly also say that he had to read something which the Government had produced and I am quite certain that he could not have agreed with most of what he read in this Address. But that is a different question altogether. I do hope that this Government, as I said, will have the courage to stand by all the pronouncements, it has made, though they forgot, the Prime Minister forgot, to mention Mahatma Gandhi, -while he had time for many other leaders in his first address to tha Nation. The President put the record straight, by mentioning Father of the Nation at least in his Address and I am very grateful for

[Shrimati Margaret Alva] that and I am sure he must have insisted on this on his own.

Madam, I would finally only read one sentence from the Address of the Prime Minister to the Nation when he with great affection told the people, "we do not promise you heaven, but we will be with you in helping you live in a hut. " Madam, if this is their concept of development, that they will help the people of India to continue to live in a hut, I say, God save the people. (Interruptions).

SHRI V. GOPALSAMY: They are now living on platforms and footpaths. They do not even have huts. (. Interruptions)

SHRIMATI MARGARET ALVA: Thank you, madam.

MESSAGE FROM THE LOK SABHA The Appropriation (No. 6) Bill, 1989

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropration (No. 6) Bill, 1989, as passed by Lok Sabha at its sitting held on the 26th December,

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India. "

Sir, I lay the Bill on the Table.

MOTION OF THANKS ON THE PRESIDENTS ADDRESS (Contd)

श्रो झारिक मोहम्मद खान : माननीय उपसभापति जी, अभी विश्व की तरफ श्री शंकरराव चब्हाण जी बोल रहे थे। जब मैं यहां पहुंचा तो मैंने श्रीमती मारग्नेट बाल्बा को स्ता।

यह मेरा सीभाग्य है कि मुझे श्री शंकररव चब्हाण जी ग्रैर जनके साथ साल्वे साहब, जो उन ने पाले वेले, उनके पाथ मुझे काम करने का मीका मिला है। मैंने उन : बहु : सीखा है । मेरे दिल में उनके लिए बहु: सम्मान है और धर्मसंगट की मेरी स्थिति है ग्रीर वह इ लिए कि यह न केवल बरिष्ठ रा नीि है, बल्कि जै । कि मैंने कहा मैंने इन सीखा है। तो इनकी गुरू की स्थिति है, लेकिन भार-तीय परम्परा में यह हिनी एक नहीं हो रहा है। इसने पहले भी हुआ है।

महाभारत की लड़ाई व शुरू हुई, तो अर्जुन ने कहा - सामने भीवम पितामह मेरे गुरू हैं, मैं कै : तीर चल क। और उम किंकतें विम्दा की स्थिति में जैता कि धर्जून ने घने प्रापको पा या, गीता के पूरे झठारह इक्षाय उ किंतर्वेद विमृद्ा की स्थिति । निकलने के लिए ही... े हों गुरू का मोह छड़िकर, रिश्तेदारी का में ह छोड़ कर, भ्रानेशन का मोह छोड़ कर धादमी को कर्त्तंबा का बोध कराया ाता है। भाननीया उप सभाति जी. मैंने जो कुछ यहां सुतातो हमारे गांबों में छंटी सी मितल देते हैं कि कोई पटवारी जो मीन का हि ब-किताब रखना है, बरात के दिनों मैं ग्रपने परिवार के नाथ चला। संतरी पार करनी थी उसने किसी से पूछा कि नदी ितना गहरा है। उसे बताया गया, जो भी बताया गया कि 14 या 15 फुट गहरी है। उसने हिसाब लगाया कि मेर्र लंबाई इतनंः मेरी पत्नंः कंः लंबाई इतनी मेरे बच्चों की लंबाई इतनी, कुल मिलाकर 20 फुट की हमारी लम्बाई है। इसलिए हम नदी पार र जायेंगे। वह नदी में उतर गया। सब बह गये। िसी तरह हाथ मार कर िनारे पर पहुंचा और वह दूसरे किनारे पर पहुंच गये ठीक मारग्रेट अल्वाजी की तरह उसने कहा कि हिसाब ज्यों का त्यों कृतवा ड्वा क्यों ? बिल्कुल उसी तरह कि हिसाब तो बिल्कुल ठीक है म।ग्रेट ग्रल्वा जी ने...(ब्यवधान) ग्रभी जरा बोलने दी जिए। योड़ा सा सुन लीिए श्राप परा दि., याम कर बैठो, मेरी बारी ग्राई... (अयवधान में ग्रभी बतात। हुं कि अपका ताथ छोड़ने पर क्यों म ब्रुट्